

## CASES FIXED IN THE NATIONAL MEGA LOK ADALAT FOR 06-12-2014 (SATURDAY)

CASES RELATING TO THE RELIANCE GENERAL INSURANCE COMPANY

COURT NO. 18

AT : 10:30 a.m.

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## FIRST APPEAL FROM ORDER

1. FAFO 684-2010	MST. RESHMA W/O LATE MUNNA AND 6 OTHERS Vs RELIANCE GENERAL INSURANCE COMP.LTD.THROUGH ITS BRANCH MANAGER	ADITYA K. SHUKLA	DINESH KUMAR
2. FAFO 152-2011	JAGDISH SINGH S/O LATE BHIKHAM SINGH Vs SHER SINGH S/O RAMADHEEN & ORS.	ALOK KUMAR SRIVASTAVA	MAHENDRA KR. MISHRA
3. FAFO 694-2011	SMT. RAJESHWARI DEVI W/O RAGHU NATH PRASAD & 2 ORS Vs RELIANCE GENERAL INSURANCE CO. LTD. THROUGH ITS MANAGER & 2	SATYENDRA SRIAVASTAVA AMITABH SRIVASTAVA	RAJNEESH RAI MAHENDRA KR. MISHRA
4. FAFO 651-2012	MOHD. LAL MIYA AND ANOTHER Vs M/S AMBIKA CONSTRUCTION PVT.LTD. AND ANOTHER	NAND KISHORE AGARWAL	AWADHESH KR. SHUKLA UMESH KR. TIWARI KUNWAR RAVI PRAKASH
5. FAFO 834-2013	KRISHNANAND PANDEY AND ANOTHER Vs DHARMENDRA KUMAR YADAV AND ANOTHER	MANOJ KR. SINGH BHARDWAJ	MAHENDRA KUMAR MISHRA AMAR NATH DUBEY
6. FAFO 39-2014	RAMNATH SINGH Vs RELIANCE GENERAL INSURANCE CO. LTD.THROUGH ITS MANAGER & ORS.	AJAY SHARMA	MAHENDRA KUMAR MISHRA
7. FAFO 257-2014	RAMAPATI VERMA & OTHERS Vs RELIANCE GENERAL INSURANCE CO.LTD.THR. BRANCH MANAGER & ANR.	CHHOTAY LAL YADAV	MAHENDRA KUMAR MISHRA PARAM SHANKER MUKESH SINGH
8. FAFO 398-2014	RELIANCE GENERAL INSURANCE COMPANY LTD.THROUGH ITS OFFICER INCH Vs REKHA DEVI AND ORS.	DINESH KUMAR	
FIRST APPEAL FROM ORDER DEFECTIVE			
9. FAFOD 484-2011	SMT. ANSHU AND ORS. Vs RELIANCE GENERAL INSURANCE COMP. LTD. LKO.THROUGH ITS BRANCH	ADITYA K.SHUKLA	R.B. SINGH MAHENDRA KUMAR MISHRA
10. FAFOD 556-2011	BUDHI RAM S/O BHUSHAN & ANR. Vs RELIANCE GENERAL INSURANCE COMPANY LIMITED THRU B.M. & ANR.	RAJESH PANDEY	MAHENDRA KUMAR MISHRA
11. FAFOD 907-2011	KRISHNA BAHADUR SINGH Vs RELIANCE GENERAL INSURANCE CO. LTD. SHOP NO. 5 FIRST FLOOR	SIDDHARTHA SHEKHAR SINGH NITIN KUMAR MISRA	MAHENDRA KUMAR MISHRA
12. FAFOD 976-2011	SMT. SHAIRA Vs RELIANCE GENERAL INSURANCE CO.LTD. THRU. ITS DIVISIONAL	RAJAENDRA PRASAD VERMA	MAHENDRA KUMAR MISHRA
13. FAFOD 142-2013	KM. SADHNA AWASTHI Vs MANI KALRA AND ANOTHER	RAJEEV KUMAR SINHA	
14. FAFOD 454-2014	RELIANCE GENERAL INSURANCE COMPANY LTD. LKO.THROUGH ITS OFFICE Vs KALLU AND ORS.	DINESH KUMAR	MUKESH SINGH JITENDRA BAHADUR SINGH

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CASES RELATING TO SHRI RAM GENERAL INSU. CO. LTD.

COURT NO. 18

AT : 10:30 a.m.

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FIRST APPEAL FROM ORDER

1. FAFO 230-2014	SHRIRAM GENERAL INSURANCE COMPANY LTD. LKO.THROU ITS Vs SMT. SHYAMA DEVI AND ORS.	DINESH KUMAR	MUKESH SINGH ANIL KUMAR YADAV RAJESH KR. PAL
2. FAFO 594-2014	SATYA PRAKASH PATHAK & ANR. Vs MUNNI LAL MAURYA & ANR.	SATENDRA NATH RAI	LALLA JI MAURYA
3. FAFO 705-2014	SHRIRAM GENERAL INSURANCE COMPANY LTD. LUCKNOW Vs SMT. SHUDHA AGARWAL AND ORS.	DINESH KUMAR	SHOBHIT MOHAN SHUKLA

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Continued...

FIRST APPEAL FROM ORDER DEFECTIVE

4. FAFOD 1017-2012 SMT. MADHAVI AND ORS. Vs PHOOL MOHAAMAD AND ANOTHER VISHAL TAHLANI  
SANDEEP KR.AGARWAL  
SHIKHAR ANAND  
DINESH KUMAR
5. FAFOD 65-2014 SHRIRAM GENERAL INSURANCE CO. LTD. THRO.OFFICER IN CHARGE Vs KAMLESH KUMAR SHUKLA  
SMT. CHANCHAL KUMARI AND ORS.
6. FAFOD 139-2014 SHRIRAM GENERAL INSURANCE COMP.LTD.LKO.THROU.OFFICE INCHARGE Vs DINESH KUMAR  
KAMRUDDIN AND ORS.
7. FAFOD 142-2014 SHRIRAM GENERAL INSURANCE COMP.LTD.LKO.THROU.OFFICE INCHARGE Vs DINESH KUMAR  
SMT. BINDU SINGH AND ORS.
8. FAFOD 332-2014 SMT. MAYA ALIAS SARJU DEI AND ORS. Vs BALENDU SHEKHAR  
MOHD.ISLAM ANSARI AND ANOTHER
9. FAFOD 402-2014 SHRIRAM GENERAL INSURANCE COMPANY LTD.THRO.OFFICER IN CHARGE Vs DINESH KUMAR  
DURGESH KUMARI DUBEY AND ORS.
10. FAFOD 671-2014 SHRIRAM GENERAL INSURANCE COMPANY LTD.THRO.OFFICER IN CHARGE Vs DINESH KUMAR  
SMT. RAM SAWARI AND ORS. MUKESH SINGH

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CASES RELATING TO THE TATA AIG GENERAL INSURANCE CO. LTD. COURT NO. 18 AT : 10:30 a.m.  
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FIRST APPEAL FROM ORDER

1. FAFO 625-2014 PAWAN KUMAR MEHROTRA Vs ANWAR HUSSAIN & 2 OTHERS UDIT KUMAR  
SURYA KANT

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CASES RELATING TO THE NEW INDIA ASSURANCE CO. LTD. COURT NO. 19 AT : 10:30 a.m.  
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FIRST APPEAL FROM ORDER

1. FAFO 388-1999 NEW INDIA ASSURANCE CO. LTD. Vs RAM KISHORE AND OTHERS ASHOK MEHROTRA RAM RAJ  
JITENDRA NARAIN MISHRA A.K.JOSHI
2. FAFO 389-1999 NEW INDIA ASSURANCE CO. LTD. Vs DEVSARAN AND OTHERS ASHOK MEHROTRA RAJENDRA JAISAWAL  
RAM RAJ  
A.K.JOSHI  
S.K.JOSHI  
JITENDRA NARAIN MISHRA
3. FAFO 102-2000 THE NEW INDIA ASSURANCE COMPANY LTD. Vs V.B.SRIVASTAVA HASIBULLAH KHAN  
SMT. SAROJ VERMA & OTHERS SRI ANAND MOHAN V.K. SRIVASTAVA  
VED PRAKASH A.K. SRIVASTAVA  
G.S. SRIVASTAVA
4. FAFO 218-2000 THE NEW INDIA ASSURANCE COMPANY LTD. Vs SHIV SHANKER & OTHERS V.B.SRIVASTAVA M.K. SHUKLA  
DINESH KUMAR D.V. SINGH VORA  
SHAILENDRA K. SINGH

5. FAFO	490-2000	THE NEW INDIA ASSURANCE COMP. LTD. Vs SANTOSH KUMAR & OTHERS	V.B.SRIVASTAVA DINESH KUMAR	R.C. MISHRA S.C. SRIVASTAVA
6. FAFO	163-2001	THE NEW INDIA ASSURANCE CO. LTD. Vs MOHD. ILIYAS AND ANOTHER	ANAND MOHAN ASIT SRIVASTAVA	D.K.AGARWAL
7. FAFO	302-2002	ABDUL HAMID & ANOTHER Vs SMT. NAZMA KHAN & 6 OTHERS	S.P. SHUKLA	WAQAR HASAN H.K. SRIVASTAVA RAKESH KUMAR YADAV
8. FAFO	386-2003	SMT. GULAB DEI AND 4 ORS. Vs ASHISH RANJAN MISHRA AND ORS.	RAJENDRA JAISWAL	
9. FAFO	402-2003	NEW INDIA ASSURANCE CO. LTD. THRU DY. MANAGER/ O.I. LEGAL Vs SMT. SUSHILA DEVI & 3 ORS.	ANAND MOHAN MAYANK SRIVASTAVA	RAJENDRA JAISWAL RAM RAJ ZAFAR AZIZ

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10.	FAFO	498-2003	NEW INDIA ASSURANCE COMPANY LTD. THRU DEPUTY MANAGER Vs BUDHESEN TEWARI AND 2 ORS	VED PRAKASH	L.P.SHUKLA L.P.SHUKLA
11.	FAFO	558-2003	NEW INDIA ASSURANCE COMPANY LIMITED LUCKNOW Vs RAM SHANKER PANDEY & ANR.	WAQUAR HASHIM R.A.KHAN	S.K.UPADHYA INDRAJEET SINGH MISS ALKA SAXENA L.P. SHUKLA II
12.	FAFO	566-2003	NEW INDIA ASSURANCE COMPANY LIMITED THRU DY. MANAGER Vs SHRIKANT & ANR.	VED PRAKASH ANIL KUMAR SINGH	D.K. AGARWAL
13.	FAFO	640-2003	NEW INDIA ASSURANCE COMPANY LTD. THRU DY. MANAGER Vs SMT. SARWAR JAHAN & 3 ORS.	JITENDRA NARAIN MISRA	
14.	FAFO	694-2003	SMT. AMANA BIBI AND ANR Vs THE NEW INDIA INSURANCE COMPANY LTD. THRU DIVISIONAL MANAGER	RAJESH PANDEY	ASIT SRIVASTVA ALOK SRIVASTAVA
15.	FAFO	28-2004	SMT. KANCHAN SINGH & 4 ORS. Vs MOHD. TAUFEEQUE & ANR.	AKHILESH CHAUHAN S.N.MISHRA JAY KRISHNA SHUKLA	VED PRAKASH
16.	FAFO	69-2004	JASVEER SINGH AND 4 ORS Vs JASPAL SINGH AND 2 ORS	S.P. SINGH	
17.	FAFO	140-2004	RAM TIRATH YADAV AND ANR Vs MOHAMMAD NAIM AND ANR	MRS SHUBRA KUMAR R.P. SINGH	
18.	FAFO	173-2004	THE NEW INDIA ASSURANCE COMPANY LTD. THRU DIVISIONAL MANAGER Vs SHYAM MANOHAR BHARTI AND 5 ORS	WAQUAR HASHIM	SANJEEV SWAROOP ATUL MISHRA ANCHAL MISHRA ANUJ SINHA SHISHIR PRADHAN NISHIT UPRETI R.K.MAURYA AKHTER ABBAS DINESH KUMAR
19.	FAFO	271-2004	NEW INDIA ASSURANCE COMPANY LTD. THRU SR.DIV.MANAGER Vs SMT. TULSA DEVI @ LAKSHAMI DEVI & 8 ORS.	M.S. KOTWAL R.K.MAURYA WAQUAR HASHIM	
20.	FAFO	371-2004	SMT. KEVAL PATI AND 5 ORS Vs M/S SURENDRA MOHAN CHOPRA AND 3 ORS	S.K. MEHROTRA	
21.	FAFO	421-2004	SMT. GIRIJA DEVI & ANR. Vs HARI SHANKER & 4 ORS.	MOHD. ARIF KHAN MOHD.ADIL KHAN	DINESH KUMAR MOHIUDDIN KHAN MOHD.ASLAM KHAN MOHD.ADIL KHAN N.C. UPADHYAY
22.	FAFO	531-2004	NEW INDIA ASSURANCE CO. LTD. THRU ASST.MANAGER Vs HARISH & ANR.	ANAND MOHAN VED PRAKASH	
23.	FAFO	606-2004	NEW INDIA ASSURANCE CO. LTD., LUCKNOW Vs VIJAI KUMAR TRIVEDI & 3 ORS.	DINESH KUMAR	SANDEEP KR. AGARWAL VISHAL TAHLANI
24.	FAFO	149-2005	NEW INDIA ASSURANCE CO.LTD. Vs SMT.PRABHA DEVI AND 11 OTHERS	ANAND MOHAN	

25. FAFO	229-2005	NEW INDIA ASSURANCE COMPANY LIMITED THRU LEGAL CELL Vs VIVEK KUMAR & 5 ORS.	DINESH KUMAR	SATYENDRA SRIVASTAVA ASIT SRIVASTAVA
26. FAFO	245-2005	SANDEEP KUMAR Vs PRADEEP JAIN MAJOR (OWNER OF TRUCK NO.UP 78-T/2934) AND 2 ORS	R.K.DWIVEDI	BALRAM YADAV SAMPURNANAND
27. FAFO	311-2005	LAL PRATAP SINGH AND 4 OTHERS Vs THE NEW INDIA ASSURANCE CO.LTD.AND 2 OTHERS	T.C.SETH	DINESH KUMAR A.K.SRIVASTAVA RAVI SHANKER SOMVANSHI

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28. FAFO	385-2005	THE NEW INDIA ASSURANCE COMPANY LTD. THRU ASSTT.MANAGER Vs SMT. PANTA & 7 ORS.	M.S. KOTWAL T.J. MAKKER	K.C. NIGAM SHIKHAR ANAND
29. FAFO	432-2005	THE NEW INDIA ASSURANCE COMPANY LTD. THRU LEGAL CELL Vs NARENDRA KUMAR BANSAL & 3 ORS.	JITENDRA NARAIN MISHRA	RAVENDRA PRATAP SINGH
30. FAFO	481-2005	THE NEW INDIA ASSURANCE CO. LTD.THRU DIV.MANAGER Vs SURESH KUMAR JAISWAL & 4 ORS.	ANAND MOHAN VED PRAKASH	R.K.DWIVEDI SHARAD KUMAR
SRIVASTAVA				
31. FAFO	495-2005	THE NEW INDIA ASSURANCE COMPANY LIMITED THRU DIV.MANAGER Vs SMT. ALKA VERMA & 6 ORS.	WAQUAR HASHIM ANAND MOHAN	P.K.MISHRA VED PRAKASH ANIL KR. SRIVASTAVA GAURAV MISRA SHANTANU MISHRA
32. FAFO	610-2005	RAJ BAHADUR YADAV Vs THE NEW INDIA INSURANCE COMPANY LIMITED & 4 ORS.	R.K. SRIVASTAVA GYAN WAQUAR HASHIM	
33. FAFO	614-2005	THE NEW INDIA ASSURANCE COMPANY LTD. Vs BENI MADHAV SHUKLA & 3 ORS.	M.S. KOTWAL T.C.SETH DINESH KUMAR	
34. FAFO	627-2005	THE NEW INDIA ASSURANCE COMPANY LTD THRU ASSIATANT MANAGER Vs JAIJAI RAM AND 2 OTHERS	JITENDRA NARAIN MISHRA M.C.YADAV	B.R.TRIPATHI AKHTER ABBAS
35. FAFO	675-2005	THE NEW INDIA ASSURANE COMPANY LIMITED, LUCKNOW Vs SMT. LATA SRIVASTAVA & 4 ORS.	WAQUAR HASHIM	DEEPAK KUMAR AGARWAL SHESH NATH SINGH SUNIL KUMAR SINGH
36. FAFO	700-2005	SMT. RANI & 2 ORS. Vs THE NEW INDIA ASSURANCE COMPANY LTD. THRU A.M. & 2 ORS.	RAVINDRA PRATAP SINGH VED PRAKASH	
37. FAFO	706-2005	MOHD. NAFEES Vs GOVIND NARAIN TIVARI & ANR.	AMIT ARORA	DINESH KUMAR
38. FAFO	720-2005	THE NEW INDIA ASSURANCE CO. THRU LEGAL CELL Vs NADEEM THRU JALIL AHMAD & ANR.	S.K. BARTARYA RAJENDRA JAISWAL	
39. FAFO	798-2005	THE NEW INDIA ASSURANCE COMPANY LIMITED THRU A.M. Vs SMT. SOBOHI & 3 ORS.	M.S. KOTWAL	HEM RAJ MISHRA JITENDRA NARAIN MISHRA
40. FAFO	915-2005	THE NEW INDIA ASSURANCE COMPANY LIMITED THRU A.M. Vs SAHAJ RAM KANNAUJIA & 2 ORS.	VED PRAKASH	
41. FAFO	24-2006	AVDHESH KUMAR SINGH & ANR. (OBJECTION FILED) Vs THE NEW INDIA ASSURANCE CO. LTD. THRU B.M. & ANR.	JAGAT PAL SINGH CHAUHAN HARPAL SINGH CHADDHA HNDRA PREET SINGH AMARJEET SINGH RAKHRA	
42. FAFO	25-2006	SMT. ANJU MADAN & 3 ORS. Vs	JAGAT PAL SINGH CHAUHAN	

43. FAFO 133-2006	THE NEW INDIA ASSURANCE CO. LTD. THRU LOCAL OFFICER & 3 ORS. SHAMBHU NATH PANDEY Vs JWALA PRASAD SINGH & ANR.	AMAR NATH DUBEY	M.S. KOTWAL VED PRAKASH  ALOK KUMAR TRIPATHI DINESH KUMAR
44. FAFO 167-2006	THE NEW INDIA ASSURANCE COMPANY LIMITED THRU DY.MANAGER Vs FAISAL SHEIKH & 4 ORS.	JITENDRA NARAIN MISHRA	RAVENDRA P SINGH TARUN KUMAR MISHRA
45. FAFO 168-2006	THE NEW INDIA ASSURANCE COMPANY LIMITED THRU DY.MANAGER Vs FAISAL SHEIKH & 4 ORS.	JITENDRA NARAIN MISHRA	RAVENDRA P SINGH TARUN KUMAR MISHRA

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46.	FAFO	182-2006	SMT. SHIVSAJI DEVI & 4 ORS. Vs SATISH KUMAR GUPTA & 5 ORS.	SUNIL KR. SINGH PRABHAKAR NATH MISRA	DINESH KUMAR B.C.PANDEY
47.	FAFO	199-2006	THE NEW INDIA ASSURANCE COMPANY LIMITED THRU DY.MANAGER Vs SMT. KEWLA DEVI & 3 ORS.	VED PRAKASH	B.C.PANDEY
48.	FAFO	298-2006	THE NEW INDIA ASSURANCE COMPANY LIMITED THRU DY.MANAGER Vs SMT. MAYA DEVI & 6 ORS.	PRATUL KUMAR SRIVASTAVA JITENDRA NARAIN MISHRA	MOHD. KHALID R.A.KANOJIA R.A.KANAUJIA SUBODH AWASTHI RAJ KUMAR VERMA RAJENDRA JAISWAL AMIT KUMAR SINGH
BHADORIA					
49.	FAFO	341-2006	KAMINI DEVI & 3 ORS. Vs THE NEW INDIA ASSURANCE COMPANY LTD. THRU DY.MANAGER & 2 ORS	ALOK SINGH	WAQUAR HASHIM SHAKEEL AHMAD ANSARI
50.	FAFO	567-2006	THE NEW INDIA ASSURANCE COMPANY LIMITED BARABANKI Vs KUMARI KASTURBA AND OTHERS THROUGH FATHER	M.S.KOTWAL DINESH KUMAR	VIVEK SINGH 'KARAN'
51.	FAFO	607-2006	THE NEW INDIA ASSURANCE COMPANY LTD. LKO. THROUGH D.M. Vs GEETA DEVI @ MEENA DEVI AND OTHERS	JITENDRA NARAIN MISHRA	LALJI PRASAD SHUKLA -
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52.	FAFO	747-2006	THE NEW INDIA ASSURANCE COMPANY LTD. THROUGH DY.MANAGER Vs JAMWANTI DEVI AND ANOTHER	JITENDRA NARAIN MISHRA	ADITYA TIWARI
53.	FAFO	850-2006	THE NEW INDIA ASSURANCE COMPANY LTD.LUCKNOW THR.DY.MANAGER Vs MUKUT BIHARI AND OTHERS	VED PRAKASH	PAWAN KR. TIWARI
54.	FAFO	891-2006	SMT.AKHILASH SINGH AND OTHERS (OBJECTION FILED) Vs SUNIL KUMAR GUPTA AND OTHERS	SANTOSH KUMAR PANDEY	DINESH KUMAR
55.	FAFO	109-2007	THE NEW INDIA ASSURANCE COMPANY LIMITED LKO. THR.DY.MANAGER Vs NAUMI LAL AND OTHERS	SANJEEV AGARWAL VED PRAKASH	RAVENDRA PRATAP SINGH PRABHAKAR TIWARI
56.	FAFO	274-2007	JAGDEO PRASAD Vs THE NEW INDIA INSURANCE CO. LTD. LUCKNOW AND 2 OTHERS	PUSHKAR BAGHEL	ASIT SRIVASTAVA
57.	FAFO	481-2007	SUSHIL KUMAR TRIPATHI Vs SHIV PRASAD AND OTHERS	DEEPAK	VED PRAKASH AMITABH BANERJEE
58.	FAFO	168-2008	RAM BAHADUR AND ORS. Vs BRAMHA SINGH AND 2 ORS.	ALOK KUMAR SRIVASTAVA	ASIT SRIVASTVA SAURABH SRIVASTAVA PRATIBHA VAISH
59.	FAFO	250-2008	SMT. SHASHI PRABHA & 2 ORS. Vs	JANARDAN PRASAD	

60. FAFO 420-2008	NEW INDIA ASSURANCE COMPANY LTD. & ANR. DHARMENDRA KUMAR RAI Vs HARDEV PRASAD MAURYA AND 2 ORS.	INDRA PREET SINGH HARPAL SINGH CHADDHA R.V.SINGH T.J.S. MAKKAR P.N.MISHRA PRADEEP KR. KANAUJIYA RAJENDRA JAISWAL	ANUJ KUDESIA  D.K. MISHRA
61. FAFO 656-2008	SARAFRAJ @ PAPPU Vs SHAHJADE AND 2 ORS.		ASIT SRIVASTAVA MOHD. RIZWAN
62. FAFO 819-2008	NEW INDIA ASSURANCE COMP.LTD. Vs SMT.SAROJ SINGH AND 6 ORS.	INDER PREET SINGH CHADDA H.S.CHADDA	DHANANJAI SINGH

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63. FAFO	830-2008	NEW INDIA ASSURANCE CO. LTD. THROUGH ITS BRANCH MANAGER Vs SMT. SEEMA SHUKLA AND 5 ORS.	ANAND MOHAN I.P.SINGH CHADHA H.S. CHADHA G.S. CHADHA	S.K.KHARE RAM CHANDRA DWIVEDI
64. FAFO	1185-2008	SMT. NIRMALA DEVI Vs SMT. NEELAM DEVI	SHAKEEL AHMAD ANSARI	SHIKHAR ANAND R.K.MISHRA WAQUAR HASHIM
65. FAFO	1231-2008	THE NEW INDIA ASSURANCE COMP. LTD. THROUGH ITS INCHARGE Vs SMT. MANJU DEVI	H.S.CHADDA	JAGAT PAL SINGH
CHAUHAN 66. FAFO	1233-2008	THE NEW INDIA ASSURANCE COMP. LIMITED THROUGH ITS DULY Vs LALJI VERMA (OBJECTION FILED)	M.S.KOTWAL HERPA S. CHADHA INDRAPRRET S. CHADHA	RAHUL SINGH
67. FAFO	29-2009	RAJ KISHORE Vs HARISH CHANDRA SHARMA	DEEPAK KUMAR AGARWAL	VED PRAKASH
68. FAFO	124-2009	BARATI LAL Vs THE NEW INDIA INUSRANCE COMP. LTD. AUTO SALES BUILDING P.D.	UTTAM KUMAR VERMA ARUN SAXENA	WAQUAR HASHIM
69. FAFO	184-2009	THE NEW INDIA INSURANCE COMP.LTD. LKO. ITS DEPUTY MANAGER Vs MAHENDRA KUMAR AWASTHI	VED PRAKASH	DEEPAK KUMAR AGARWAL
70. FAFO	461-2009	SURYA NARAIN Vs THE NEW INDIA INSURANCE COMP. LTD. THROUGH ITS BRANCH MANAGE	AMIT TRIPATHI	SANJAY TRIPATHI WAQUAR HASHIM
71. FAFO	526-2009	SMT.ASHISH KUMARI,D/O LATE SRI CHHEDILAL SHARMA Vs RAJKUMAR YADAV,S/O BHAIKAV PRASAD	SURENDRA KUMAR NISHA SRIVASTAVA	DINESH KUMAR
72. FAFO	580-2009	SURYAMATI Vs SATIESH CHANDRA SHARMA	JAY KRISHNA SHUKLA	JN.MISHRA
73. FAFO	827-2009	MOHD. USMAN Vs RAJ KUMAR BAJPAYEE	R.K.DUBEY	ISHWAR DEEN DINESH KUMAR
74. FAFO	870-2009	SMT. CHANDRAKALI DEVI Vs RAM KHELAWAN	T.C.SETH	J.MISRA
75. FAFO	930-2009	SMT. GULSHAN Vs RAM KRISHAN	SHAKEEL AHMAD ANSARI	AMRENDRA KUMAR BAJPAI S.K.VERMA NAND LAL PANDEY O.P.SRIVASTAVA VIMAL MISHRA
WITH FAFO	936-2009	THE NEW INDIA ASSURANCE COMP. LTD. LKO.THROUGH DEPUTY MANAGE Vs SMT. GULSHAN	VED PRAKASH	SHAKEEL AHMAD ANSARI M.SULTAN

N.L.PANDEY  
SUSHIL KUMAR VERMA  
VIVEK TIWARI  
VIMAL MISHRA  
O.P.SRIVASTAVA

WITH FAFO 1055-2010 THE NEW INDIA ASSURANCE COMPANY LTD., LEGAL CELL, LUCKNOW Vs VED PRAKASH  
SMT. SHIPRA SINGH W/O LATE DR. VISHAL SINGH & ORS.  
76. FAFO 936-2009 THE NEW INDIA ASSURANCE COMP. LTD. LKO.THROUGH DEPUTY MANAGE Vs VED PRAKASH  
SMT. GULSHAN

SHAKEEL AHMAD ANSARI  
M.SULTAN  
N.L.PANDEY  
SUSHIL KUMAR VERMA  
VIVEK TIWARI  
VIMAL MISHRA  
O.P.SRIVASTAVA

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WITH	FAFO	930-2009	SMT. GULSHAN Vs RAM KRISHAN	SHAKEEL AHMAD ANSARI	AMRENDRA KUMAR BAJPAI S.K. VERMA NAND LAL PANDEY O.P.SRIVASTAVA VIMAL MISHRA	
77.	FAFO	1306-2009	AADIL Vs M/S P.B.A. INFRASTEUCTURE THORUGH DEEPAK WADHWA AND ORS.	SHAKEEL AHAMAD ANSARI ANNAD MOHAN	ZAFAR AZIZ	
78.	FAFO	1417-2009	THE NEW INDIA ASSURANCE COMP. LTD. THROUGH ITS OFFICER Vs SMT. POOJA YADAV AND ORS	AMARENDRA KUMAR BAJPAI	R.K. DUBEY	
79.	FAFO	102-2010	SMT. RAM ROSHNI Vs THE NEW INDIA INSURANCE COMP. LTD. KANPUR AND ORS	S.K.TRIPATHI	POONAM SINGH DINESH KUMAR	
80.	FAFO	197-2010	SMT. PUSHPA TIWARI AND ORS. Vs PHERU SINGH @ FOORAN AND ORS.	SURESH CHANDRA SRIVASTAVA ANAND MOHAN	RIDRA MANI SHUKLA JITENDRA NARAIN MISHRA ANIL KR. SRIVASTAVA	
81.	FAFO	502-2010	SMT. RENU W/O LATE DEVESH CHAND @ PAPPU Vs KAMAL JEET SINGH S/O HARBHAJAN SINGH	DR. S. NEHRU	VED PRAKSH	
82.	FAFO	541-2010	SMT. MANJU SINGH W/O LATE RAM PAL SINGH Vs RAM PHER SHUKLA S/O JAI NARAIN SHUKLA	U.S. SAHAI	RAM JANAK YADAV AMBRISH KR. PANDEY WAQUAR HASHIM	
83.	FAFO	677-2010	SMT. KESHANA W/O LATE RAJJU Vs SMT. SUMAN DEVI W/O MUKESH KUMAR BHADVARIA	SHAKEEL AHMAD ANSARI	SANJEEV AGARWAL MANOJ KUMAR GUPTA JITENDRA NARAIN MISHRA	
84.	FAFO	777-2010	RAJ KUMARI W/O LATE GANGA BUX SINGH & ORS. Vs THE NEW INDIA INSURANCE CO. LTD. BRANCH JAIPUR RAJASTHAN	ARUN KUMAR SINGH	HARPAL SINGH CHADHA INDRAPREET SINGH	
CHADHA	85.	FAFO	909-2010	ISLAM ALI S/O HASIM ALI Vs SMT. SUMAN W/O LATE SURENDRA KUMAR & ORS.	DEEPAK KUMAR AGARWAL	D.P. BAJPAI SAKET KUMAR GUPTA
	86.	FAFO	1094-2010	SMT. NEELAM VERMA W/O LATE PAKNAJ KUMAR VERMA & ORS. Vs UNITED INDIA INSURANCE COMPANY LIMITED THRU B.M. & ORS.	RAJENDRA JAISWAL DHEERAJ SRIVASTAVA	DINESH KUMAR ANIL SRIVASTAVA
	87.	FAFO	1097-2010	SUKROO AND ANOTHER Vs PHOOL CHANDRA VERMA AND ORS.	ANIL KUMAR MISHRA HERPAL SINGH CHADHA INDRAPREET S. CHADHA	P.N. MISHRA
	88.	FAFO	1322-2010	ANIL KUMAR MAURYA S/O MAHADEV Vs	KAUSHLENDRA TEWARI	

89. FAFO	1509-2010	THE NEW INDIA ASSURANCE CO. LTD. THRU DIVISIONAL MANAGER & O SMT. SHAHEEN BANO W/O LATE MUNAOWAR ALI KHAN & ORS. Vs THE NEW INDIA ASSURANCE COMPANY LIMITED & ANR.	MANOJ KR. GUPTA RAVINDRA PRATAP SINGH	DINESH KUMAR
90. FAFO	1510-2010	SANJEEV KUMAR SRIVASTAVA S/O SHUSHIL KUMAR SRIVASTAVA Vs THE NEW INDIA ASSURANCE COMPANY LIMITED & ANR.	RAVINDRA PRATAP SINGH	ASHISH KR. SRIVASTAVA
91. FAFO	116-2011	INDRESH KUMAR Vs SANJAY KUMAR MISHRA AND ANOTHER	RAJENDRA JAISWAL	WAQUAR HASHIM
92. FAFO	185-2011	RAM KRIPAL S/O BHAGWAN BUX SINGH Vs KAUSHAL KISHORE DUBEY S/O SONEY LAL & ORS.	SHIWA KANT TIWARI	VED PRAKASH
93. FAFO	308-2011	SMT. SHEELA PANDEY W/O LATE SUNIL KUMAR PANDEY & ANR. Vs SHIV KUMAR VERMA S/O DAL CHANDRA & ANR.	RAJENDRA JAISWAL	DINESH KUMAR WAQUAR HASHIM

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94.	FAFO	341-2011	SMT. ASHA GUPTA AND ORS. Vs SECY. KRISHI UTPADAN MANDI SAMITI SITAUR ROAD LKO.AND ANOTHE	MANOJ SAHU	N.C. MEHROTRA
95.	FAFO	345-2011	THE NEW INDIA ASSURANCE COMP. LTD. FAIZABAD THROUGH ITS DIV. Vs VIJAY KUMAR MITTAL AND ORS.	WAQUAR HASHIM	VIKRAM SONAL SINGH
96.	FAFO	684-2011	THE NEW INDIA ASSURANCE CO.LTD. BRANCH FAIZABAD DISTT.FAIZA Vs MANZOOR AHMED S/O LATE YAAR MAOHAMMAD &3 ORS.R/O HAUNSA PUR	WAQUAR HASHIM	V.P. TRIPATHI
97.	FAFO	715-2011	SMT. ANSHU SINGH W/O LATE SHRI MAHENDRA SINGH & 3 OTHERS Vs CO	SHASHANK SINGH	WAQUAR HASHIM
98.	FAFO	731-2011	THE NEW INDIA ASSURANCE CO. LTD. OPPOSITE MUNICIPAL BOARD Vs	DINESH KUMAR	
WITH	FAFO	50-2011	SURENDRA KUMAR AWASTHI S/O LATE BAL MUKUND AWASTHI	SHISHIR PRADHAN	
99.	FAFO	770-2011	KUMARI YASH SHUKLA D/O R.K.SHUKLA Vs PREM SHANKER DIXIT AND OTHERS	DEEPAK KUMAR AGARWAL	ASHISH SAXENA ASHISH KUMAR
SRIVASTAVA					
100.	FAFO	792-2011	THE NEW INDIA ASSURANCE COMP. LTD. MELA ROAD SARNA HOTEL Vs SMT. LAKSHMI VERMA AND ORS.	ASIT SRIVASTAVA DHARMENDRA SINGH	SANJAY KR. SINGH
101.	FAFO	961-2011	THE NEW INDIA ASSURANCE CO. LTD. SITUATE AT 15/60 GREEN Vs SHRI SURESH & 4 ORS.	BHANU PRAKASH DUBEY	AMIT KR. PANDEY ARUN KR. TRIPATHI MANISH KUMAR II
102.	FAFO	994-2011	THE NEW INDIA ASSURANCE CO.LTD. JAMSHEDPUR THRU. DIVISIONAL Vs KALAVATI & 4 ORS.	WAQUAR HASHIM	
103.	FAFO	1035-2011	THE NEW INDIA ASSURANCE CO. LTD.THRU. ITS DEPUTY MANAGER Vs BADLU & 4 ORS,	BHANU PRAKASH DUBEY	ANAND AWASTHI MANISH MISHRA RANJEET SINGH RANJEET SINGH
104.	FAFO	1170-2011	THE NEW INDIA ASSURANCE CO. LTD. LEGAL HUB 94 MAHATMA GANDHI Vs DHEERAJ SRIVASTAVA & ORS.	VED PRAKASH	
105.	FAFO	1212-2011	THE NEW INDIA ASSURANCE CO. LTD. LTGAL HUB INCHARGE OFFICE Vs RABIYA & ORS.	ZAFAR AZIZ	
106.	FAFO	12-2012	THE NEW INDIA ASSURANCE COMP. LTD. GANDHI MARG LKO. Vs SMT. ASHA DEVI AND ORS.	ZAFAR AZIZ	
107.	FAFO	131-2012	THE NEW INDIA ASSURANCE COMPANY LTD.LKO.THR. DEPUTY MANAGER Vs SMT. MANJU PANDEY AND 3 OTHERS	VED PRAKASH	
108.	FAFO	146-2012	THE NEW INDIA ASSURANCE CO.LTD., FAIZABAD Vs SANJAY GUPTA AND 6 OTHERS	INDER PREET SINGH CHADHA HARPAL SINGH CHADHA	PRABHAKAR TEWARI R.K.YADAV J.B. SINGH
109.	FAFO	219-2012	SMT. VIMLA SINGH & ORS. Vs SANDHYA SINGH & ORS.	ASHISH KUMAR SINGH	DINESH KUMAR
110.	FAFO	287-2012	THE NEW INDIA ASSURANCE COMP. LTD. LKO. THROUGH OFFICER INCH Vs SMT. BHANMATI AND ORS.	AANAND MOHAN I.P. SINGH CHADHA	SHAKEEL AHMAD ANSARI

111. FAFO	294-2012	DHUNNI LAL Vs ABHAY @ BABLOO GUPTA & ORS.	HARPAL SINGH CHADHA GURPREET SINGH CHADHA GHANSHYAM YADAV SATAZ AHMAD WAQUAR HASHIM	DINESH KUMAR
112. FAFO	440-2012	THE NEW INDIA ASSURANCE COMP. LTD. ALIGANJ LUCKNOW THROU Vs SHRI KRISHNAPAL YADAVA AND ORS.		OM CHAND
113. FAFO	500-2012	THE NEW INDIA ASSURANCE COMP LTD. LKO.THROU ITS DEPUTY Vs RAMESH KUMAR SINGH AND ORS.	VED PRAKASH RAJESH TRIVEDI SANJAY SINGH BHANU PRAKASH DUBEY	
114. FAFO	584-2012	THE NEW INDIA ASSURANCE COMP LTD. HAVING ITS REGISTERED Vs ASHISH KUMAR MISHRA AND ORS.		

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115.	FAFO	735-2012	THE NEW INDIA ASSURANCE COMPANDY LTD. LEGAL HUB INCHARGE Vs SMT. SAROJ SINGH & ORS.	ZAFAR AZIZ	SANJAY KUMAR PANKAJ PATHAK
116.	FAFO	776-2012	SMT. BHANUMATI TIWARI AND ANR. Vs JAMUNA PRASAD AND ORS.	ABHAI KUMAR SINGH LALLA RAM CHAUHAN SUNIL KUMAR YADAV SHIV PRAKASH SINGH	WAQUAR HASHIM VIRENDRA PRATAP RANA
117.	FAFO	818-2012	THE NEW INDIA ASSURANCE CO. LTD. HAVING ITS DIVISIONAL Vs SMT. NEETA GUPTA & ORS.	INDER PREET SINGH CHADHA HARPAL SINGH CHADHA GURPREET SINGH CHADHA	DEEPANSHU DAS YOGESH GURNANEE ANIL KR. SRIVASTAVA
WITH	FAFO	575-2013			
118.	FAFO	936-2012	NEW INDIA ASSURANCE CO. LTD.,THRU. ITS DY. MANAGER Vs JAWAHAR PRASAD SRIVASTAVA & OTHERS	BHANU PRAKASH DUBEY	
119.	FAFO	943-2012	THE NEW INDIA ASSURANCE COMPANY LTD. THROUGH BRANCH MANAGER Vs SMT. RAM PIARY AND OTHERS	ANAND MOHAN	J.N.MISHRA SHAKEEL AHMAD ANSARI
120.	FAFO	1023-2012	SATYAM KUMAR VISHWAS @ SATYAM KUMAR Vs MAMTA RANI GUPTA AND ANOTHER	DHARMENDRA KUMAR MISHRA	ZAFAR AZIZ PIYUSH KUMAR SINGH
121.	FAFO	1120-2012	THE NEW INDIA ASSURANCE COMPANY LTD. LEGAL HUB INCHARGE Vs RUCHI AGARWAL AND ORS.	ZAFAR AZIZ	SHASHANK SINGH SUCHENDRA SHARMA
122.	FAFO	66-2013	THE NEW INDIA ASSURANCE COMP LTD. THROU ITS BRANCH MANAGER Vs RAMKISHORE SHARMA AND ORS.	WAQUAR HASHIM RAJENDRA JAISWAL	CHANDRA SHEKHAR SINGH
123.	FAFO	99-2013	THE NEW INDIA ASSURANCE COMPANY LTD.THROUGH DEPUTY MANAGER Vs SMT. SRIMATA AND OTHERS	BHANU PRAKASH DUBEY	VIRENDRA PRASAD SHAKEEL AHMAD ANSARI
124.	FAFO	183-2013	THE NEW INDIA ASSURANCE COMPANY LTD.THR. ITS MANAGER Vs SMT.MANJU AND ORS.	WAQUAR HASHIM	
125.	FAFO	489-2013	THE NEW INDIA ASSURANCE COMPANY LTD.THROU ITS MANAGER Vs SMT.SAIRA BANO AND ORS.	WAQUAR HASHIM	VINEET KUMAR BAIJ NATH RAJESH SINGH CHAUHAN
126.	FAFO	511-2013	THE NEW INDIA ASSURANCE CO. LTD.LKO.THROUGH ITS DY.MANAGER Vs SRI MUKUL KUMAR SINGH AND ANOTHER	T.J.S.MAKKER N.K.AGARWAL	
127.	FAFO	650-2013	SURAJPAL & ANOTHER Vs ADDL.DISTRICT JUDGE, COURT NO.4/M.A.C.T.RAEBARELI & OTHERS	VINOD KUMAR SRIVASTAVA	RAJWANT SINGH DINESH KUMAR
128.	FAFO	774-2013	THE NEW INDIA ASSURANCE CO. LTD.,LUCKNOW THRU. OFFICER IN CH Vs SMT. RADHA SHARMA & 2 OTHERS	DINESH KUMAR	VISHAL TAHLANI

129.	FAFO	1135-2013	SMT. KRISHNA RASTOGI AND ANR. Vs SRI FIROZ SIDDIQUI AND ORS.	VIDYA DHAR UPADHYAY RAJESH KUMAR RASTOGI SANTOSH SHUKLA ASHISH KUMAR SRIVASTAVA DINESH KUMAR	SANDEEP KR. AGARWAL ANISH LAL BALENDU SHEKHAR PRAKASH CHANDRA
130.	FAFO	448-2014	THE NEW INDIA ASSURANCE COMPANY LTD.THROU.OFFICER IN CHARGE Vs RAM KUMAR MISHRA AND ORS.		DILIP PANDEY ANIL KUMAR SRIVASTAVA
131.	FAFO	455-2014	THE NEW INDIA ASSURANCE COMPANY LTD.THROU THE DY.MANAGER Vs POORAN LAL AND ORS.	JITENDRA NARAIN MISHRA	RAJENDRA JAISWAL

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FIRST APPEAL FROM ORDER DEFECTIVE			
132.	FAFOD 833-2007	AMAR PAL AND ORS. Vs LAXMI KANT AND ORS.	T.C.SETH
			DINESH KUMAR J.K.SHUKLA
133.	FAFOD 985-2007	SHIV CHARAN Vs HORI LAL AND 2 ORS.	L.P.SHUKLA II
			ASIT SRIVASTVA SANJAY KUMAR VERMA
134.	FAFOD 1131-2007	UTTAM KUMARI Vs NEW INDIA INSURANCE COMP. LTD. THROUGH ITS MANAGER AND ORS.	PRADEEP KUMAR TRIPATHI
			H.S.CHADHA JASPREET SINGH INDER PREET SINGH
CHADHA			
135.	FAFOD 98-2008	RAM SINGH AND 3 ORS. Vs MAHENDRA SINGH AND ORS.	L.P.SHUKLA -II ASHISH KUMAR SRIVASTAVA SHAKEEL AHMAD ANSARI JITENDRA NARAIN MISHRA USMAN SIDDIQUI HARPAL SINGH CHADHA INDRA PREET SINGH
136.	FAFOD 553-2008	MAYA DEVI AND 3 ORS. Vs SRI PRASHANT KHANNA AND 2 ORS.	
137.	FAFOD 958-2008	WAHIDULLA KHAN Vs NEW INDIA INSURANCE COMPANY LTD. BRANCH LAKHIMPUR KHERI	
138.	FAFOD 1206-2008	THE NEW INDIA ASSURANCE COMPANY LTD. BARABANKI THROUGH ITS Vs SMT. KALAWATI SINGH	M.S.KOTWAL VED PRAKASH
			JAGAT NARAIN DIXIT UMESH CHANDRA SHULA S.C.DHASMANA V.K. SRIVASTAVA ABDUL SAMAD
139.	FAFOD 191-2009	KRISHNA PAL SINGH Vs SMT. MUNNI ALIAS AKHTARI	SHIV RAM MISRA P.K.SRIVASTAVA
			WAQUAR HASHIM VAIBHAV SINGH
140.	FAFOD 228-2009	SMT. SUNITA Vs ARSHAD ALI	ASHOK PANDEY
141.	FAFOD 270-2009	NEW INDIA ASSURANCE COMP. LTD. THROUGH ITS ASTT. MANAGER Vs PRASADI	JITENDRA NARAIN MISHRA
142.	FAFOD 773-2009	KESHAV RAM Vs THE NEW INDIA INSURANCE COMP.LTD. FAIZABAD	ARUN KUMAR PANDEY
143.	FAFOD 1345-2009	DEV NARAYAN VISHWAKARMA S/O HARIRAM & ANR. Vs THE NEW INDIA INSURANCE COMPANY LIMITED THRU B.M. & ANR.	VED PRAKASH VERMA
144.	FAFOD 1412-2009	DHIRENDRA KUMAR AWASTHI Vs SRI KAKKA BABU AND ORS.	R.K.DUBEY
			DINESH KUMAR
145.	FAFOD 158-2010	SHRI PHOOL CHANDRA YADAV Vs RAM NARAIN AND ORS.	SOMESH TRIPATHI
			WAQUAR HASHIM
146.	FAFOD 226-2010	SMT.MALTI SRIVASTAVA Vs VINOD KUMAR AND ANOTHER	SUMAYYA KIDVAI
			DINESH KUMAR
147.	FAFOD 227-2010	SUNIL KUAMR Vs VINOD KUMAR AND ANOTHER	SUMAYYA KIDVAI
			VED PRAKASH VED PRAKASH

148. FAFOD 354-2010	MO. IRFAN Vs HASIM WEIG AND ANOTHER	SHASHANK SINGH	
149. FAFOD 432-2010	SMT. SAVITRI DEVI W/O LATE VIJAY NARAYAN MISHRA Vs OM PRAKASH SINGH S/O M.N. SINGH	SHAKEEL AHMAD ANSARI	
150. FAFOD 481-2010	SHRI DUTT YADAV S/O JAGGAL YADAV Vs THE NEW INDIA ASSURANCE COMPANY LTD.,RIKABGANJ, FAIZABAD	RAJENDRA PRATAP SINGH	DINESH KUMAR
151. FAFOD 788-2010	SYED SARWAR HAIDER S/O LATE RAZI HAIDER Vs BAL GOVIND SONKER S/O DEVI DAYAL & ORS.	R.N. SHUKLA	WAQUAR HASHIM RAJESH PANDEY
152. FAFOD 947-2010	DEEPANSHU CHAUDHARI S/O SUDHANSHU BHUSHAN CHAUDHARY Vs GOPAL DAS BANSAL & ANR.	JASPREET SINGH HARPAL S. CHADHA INDERPREET SINGH	WAQUAR HASHIM P.K.SINGH PRANSHU AGARWAL

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153. FAFOD 953-2010	NAND KUMARS/O SHRI RAM TEJ Vs THE NEW INDIA ASSURANCE COMPANY THRU DIV. MANAGER & ANR.	RAM ASHISH	VED PRAKASH
154. FAFOD 1029-2010	DINESH KUMAR S/O MONI RAM Vs BACCHU LAL S/O CHEDA LAL & ORS.	R.K. DUBEY	WAQUAR HASHIM SURESH CHANDRA SHUKLA
155. FAFOD 1030-2010	DINESH KUMAR S/O SONI RAM Vs BACCHU LAL S/O CHEDA LAL & ORS.	R.K. DUBEY	WAQUAR HASHIM SURESH CHANDRA SHUKLA
156. FAFOD 145-2011	SMT. MEENA VERMA W/O LATE RAM KUMAR & ORS. Vs MOHD. FAROOQ S/O MOHD. ISLAM & ORS.	RAJESH KUMAR	WAQUAR HASHIM ANIL SRIVASTAVA
157. FAFOD 147-2011	SMT. KAMRUN NISHA W/O CHUNNU KHAN & ORS. Vs NEEL KANTH S/O GAYADEEN & ORS.	SHAQUIEL AHMAD	VED PRAKASH
158. FAFOD 289-2011	SMT. MUNNI W/O LATE MAHENDRA SINGH & ORS. Vs YAQUOOB ALI S/O MOHD. ISHHAAQ & ANR.	RAJESH TRIVEDI	WAQUAR HASHIM
159. FAFOD 575-2011	THE NEW INDIA ASSURANCE COMPANY LTD. GONDA Vs SMT. PUSHPA AND ORS.	ASIT SRIVASTAVA	H.N. TIWARI
160. FAFOD 783-2011	SURENDRA KUMAR MISRA Vs SHIV RAM KESARVANI S/O NANKOO RAM KESARWANI	R.P. MISRA	ASHIT KR. SRIVASTAVA
161. FAFOD 825-2011	SAFALTA PATHAK Vs CHANDRA PRAKASH SAHU	SUNIL KUMAR TIRIPATHI	DINESH KUMAR
162. FAFOD 966-2011	SMT. SHYAM SUNDARI & 3 ORS. Vs RAM BAHADUR YADAV & 2 ORS.	RAJESH TRIVEDI	MAHESH KR. TRIPATHI
163. FAFOD 998-2011	MOHD. SABBIR Vs SUAIB AHMAD AND ORS.	SUNIL KUMAR TRIPATHI	RAHAISH AHMAD SRI KANT PATHAK WAQUAR HASHIM ASHOK KR. RAI B.L. MISHRA
164. FAFOD 1133-2011	THE NEW INDIA ASSURANCE CO. LTD. TRANSPORT NAGAR KANPUR, Vs HABIB ULLAH KHAN & ORS.	WAQUAR HASHIM	DHIRENDRA PRATAP SINGH
165. FAFOD 1138-2011	THE NEW INDIA ASSURANCE CO. LTD. BRANCH OFFICE NAWABGANJ Vs SHEHNAZ BANO & ORS.	ASIT SRIVASTAVA	TARUN KR. MISHRA
166. FAFOD 403-2012	BABURAM & ANR. Vs APCO CONSTRUCTIONS PRIVATE LTD. U/C SHRI A.K. SINGH & ORS.	SIRAJ AHMAD KHAN	H.N. TIWARI H.M. SINGH WAWUAR HASHIM JASPREET SINGH
167. FAFOD 559-2012	THE NEW INDIA ASSURANCE COMP LTD. INCLUDING THE BRANCH MANAGE Vs TANVEEN SACHDEVA AND ORS.	JITENDRA NARAIN MISRA	
168. FAFOD 919-2012	SMT. LAXMI VERMA AND ORS. Vs	SANJAI KUMAR SINGH	

	THE MANAGER THE NEW INDIA INSSURANCE COMP. LTD. KHIER & ANR.		ASIT SRIVASTAVA DHARMENDRA KUMAR SINGH
169. FAFOD 1135-2012	NEW INDIA ASSURANCE CO. LTD., THRU. DY. MANAGER LEGAL CELL Vs SMT. URMILA SINGH & OTHERS	JITENDRA NARAIN MISHRA	JAY KRISHNA SHUKLA
170. FAFOD 12-2013	SMT. KAUSHALIY AND ANOTHER Vs VISNU DAS GUPTA AND ORS.	RAJENDRA JAISWAL	BHANU PRAKASH DUBEY
171. FAFOD 15-2013	HISAMUDDIN AND ANOTHER Vs SMT. NEERA SRIVASTAVA AND ANOTHER	AMAR NATH DUBEY	WAQUAR HASHIM
172. FAFOD 24-2013	SMT. KANTI DEVI Vs SHRI KRISHNA AND ANOTHER	SURESH SINGH	WAQUAR HASHIM
173. FAFOD 346-2013	RAM KISHORE SHARMA AND ORS. Vs RAJENDRA KUMAR SINGH AND ORS.	RAJENDRA JAISWAL	

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174. FAFOD 575-2013	MRS.NEETA GUPTA AND ORS. Vs NIZAMUDDIN AND ORS.	DEEPANSHU DASS YOGESH GURNANEE	T.J.S. MAKKAER ANIL KUMAR SRIVASTAVA
WITH FAFO 818-2012	THE NEW INDIA ASSURANCE CO. LTD. HAVING ITS DIVISIONAL Vs SMT. NEETA GUPTA & ORS.	INDER PREET SINGH CHADHA HARPAL SINGH CHADHA GURPREET SINGH CHADHA	DEEPANSHU DAS YOGESH GURNANEE ANIL KR. SRIVASTAVA
175. FAFOD 736-2014	THE NEW INDIA ASSURANCE COMPANY LTD. LKO.THROU.OFFICER INCHA Vs SMT. SANGEETA SINGH AND ORS.	DINESH KUMAR	
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CASES RELATING TO THE PRIVATE PERSON		COURT NO. 19	AT : 10:30 a.m.
*****			
FIRST APPEAL FROM ORDER			
1. FAFO 864-2006	SMT.MAVA AND OTHERS Vs HARPAL SINGH AND OTHERS	SHIV SHANKAR LAL AWASTHI	TARUN KUMAR MISHRA
2. FAFO 1223-2007	SMT. RAMRATI Vs DRIVER UMA SHANKER AND 3 ORS.	SHIVA SHANKER LAL AWASTHI	
3. FAFO 158-2009	VINOD KUMAR Vs AFZAL MIYAN	VIVEK SINGH	T.J.S.MAKKER GULAM RABBANI
4. FAFO 1127-2009	MOHD. UMAR ALIAS MUNNA Vs BADLU AND ORS.	VIRENDRA KUMAR	SHISHIR PRADHAN DEEPAK KR. AGARWAL
5. FAFO 1128-2009	MOHD. UMAR ALIAS MUNNA Vs TOFIQ AHMAD AND ORS.	VIRENDRA KUMAR	SHISHIR PRADHAN
6. FAFO 1440-2009	SMT. SHIV KUMARI AND ORS. Vs LAXMI PRASAD CO	SHAKEEL AHMAD ANSARI	
7. FAFO 110-2010	SACHCHIDANAND ALIAS MUTTAN AND ORS. Vs RAGHUVANSHI PRASAD SHUKLA AND ORS.	R.R.UPADHYAYA	VASHU DEO MISHRA SHAILESH KUMAR
SRIVASTAVA			
8. FAFO 1245-2010	LEKHRAJ SINGH S/O LATE GANPAT SINGH Vs ANIL KUMAR PANDEY S/O JWALA PRASAD PANDEY & ORS.	T.C. SETH B.K.MISHRA	VIJAY NATH PANDEY SURESH CHANDRA
9. FAFO 346-2011	M/S SAROJ PIPE UDYOG THROUGH VIRENDRA RASTOGI Vs SMT. BUDHANA AND ORS.	LALIT KISHOR TIWARI	BHANU PRAKASH DUBEY SEEMA NEHRU DUBEY
10. FAFO 1206-2012	MAHESH KUMAR AGARWAL Vs CHHOTE LAL AND ORS.	UMAJEET GUPTA DEEPAK AGARWAL	ANIL KUMAR MISHRA ASHOK KUMAR VERMA
11. FAFO 612-2013	ABU TALIB AND ORS. Vs SMT.KAMLA DEVI AND ORS.	RAKESH KUMAR TRIPATHI	
12. FAFO 104-2014	JAWAHAR LAL & ANOTHER Vs MUNSHI LAL & OTHERS CO	JAI PRAKASH YADAV RAM BUX RAWAT	AJEET KUMAR SINGH WAQUAR HASHIM
FIRST APPEAL FROM ORDER DEFECTIVE			
13. FAFOD 186-2009	DR.SANJAY DWIVEDI Vs SMT. SHIMLA	G.P.MISRA	SOMESH TRIPATHI

14. FAFOD 520-2010 CO WITH FAFO 1440-2009	LAKSHMI PRASAD S/O SITARAM YADAV Vs SMT. SHIV KUMARI W/O LATE PREM CHANDRA JAISWAL	R.C.SHARMA ALOK SINGH CHAUHAN ASHOK SHUKLA	RAVI KANT DWIVEDI RAJESH PANDEY SHAKEEL AHMAD ANSARI
15. FAFOD 872-2013 CO WITH FAFO 446-2013	RAM MANOHAR PANDEY Vs RAM PHER & OTHERS RAM PHER AND ANOTHER Vs RAM MANOHAR PANDEY AND ANOTHER	RAM PRAKASH TRIPATHI ANIRUDDHA PRASAD	ANURUDDH PRASAD R.P. TRIPATHI

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 CASES RELATING TO THE U.P.S.R.T.C. COURT NO. 20 AT 10:30 a.m.  
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 FIRST APPEAL FROM ORDER

1. FAFO 151-1996	U.P.RAJYA SARAK PARIVAHAN NIGAM Vs SMT.SANTOSH KUMARI & OTHERS	BHOLA PD.SINGH M.CHANDRA	ANAND MOHAN S.K.TRIPATHI BHOLA SINGH ZAFAR AZIZ
2. FAFO 152-1998	U.P.S.R.T.C.AND 2 OTHERS Vs RAM SREE AND ANOTHER	M.CHANDRA	N.C.UPADHYAY
3. FAFO 238-1998	U.P.S.R.T.C. THROUGH M.D. Vs SMT. RAM KALI DEVI	ASHISH K.JOSHI AKHTER ABBAS M.CHANDRA	D.C. MUKHERJEE D.K.SRIVASTAVA S.AGARWAL YOGESH KESARWANI S.AGARWAL
4. FAFO 245-1998	U.P.S.R.T.C.THROUGH R.M. Vs RAM GOVIND JAISWAL	M.CHANDRA	
5. FAFO 247-1998	U.P.S.R.T.C.THROUGH R.M. Vs RAM GOVIND JAISWAL	M.CHANDRA	
6. FAFO 332-1998	U.P.S.R.T.C. LUCKNOW Vs SMT. ANITA DUBEY & OTHERS	M.CHANDRA	
7. FAFO 336-1998	U.P.S.R.T.C. Vs SMT. SHASHI RANI AGARWAL AND OTHERS	ANAND MOHAN MAHESH CHANDRA	A.K.SRIVASTAVA
8. FAFO 394-1998	U.P.S.R.T.C.LUCKNOW Vs SMT. SUNDARI DEVI		
9. FAFO 55-1999	U.P.S.R.T.C. THROUGH R.M. LUCKNOW Vs SMT. KASHMIRT KAU AND OTHERS	D.K.SRIVASTAVA AKHTER ABBAS	H.O.SINGH
10. FAFO 148-1999	U.P.S.R.T.C. Vs PREM SHANKER SRIVASTAVA	D.K.SRIVASTAVA PRABHAKAR TEWARI J.B. SINGH	
11. FAFO 151-1999	U.P.S.R.T.C.THROUGH R.M.UCKNOW Vs MANBODH SINGH	D.K.SRIVASTAVA AKHTER ABBAS	
12. FAFO 290-1999	U.P.S.R.T.C. THROUGH REGIONAL MANAGER Vs SMT. SURJA AND OTHERS	D.K.SRIVASTAVA AKHTER ABBAS	
13. FAFO 291-1999	U.P.S.R.T.C. THROUGH REGIONAL MANAGER Vs SMT. MANJRI	D.K.SRIVASTAVA AKHTER ABBAS	
14. FAFO 116-2000	U.P.STATE ROAD TRANSPORT CORPORATION Vs ZUMMAN ALI	ANUJ KUDESIA	NALINI JAIN VINEETA PANDEY
WITH FAFO 198-2000	JUMMAN ALI Vs U.P.S.R.T.C.THROUGH R.M. FAIZABAD	SMT. NALINI JAIN	
15. FAFO 128-2000	U.P.STATE ROAD TRANSPORT CORPORATION Vs SHIV KUMAR	ANUJ KUDESIA	B.R. TRIPATHI
16. FAFO 172-2000	U.P.S.R.T.C. THROUGH REGIONAL MANAGER Vs SMT. SAKUNTALA KHANDELWAL & OTHERS	M. CHANDRA	SANJAY KUMAR
17. FAFO 188-2000	U.P.S.R.T.C.THROUGH R.M.FAIZABAD Vs SMT. PREM PATI & OTHERS	ANUJ KUDESIA	B.R.TRIPATHI
18. FAFO 454-2000	U.P.S.R.T.C.LUCKNOW Vs RAM MURTI TIWARI AND ANOTHER	D.K.SRIVASTAVA AKHTAR ABBAS M.CHANDRA	
19. FAFO 460-2000	U.P.S.R.T.C. THROUGH R.M. Vs SHANKAR	M.CHANDRA	
20. FAFO 160-2001	U.P.S.R.T.C.THROUGH R.M. FAIZABAD Vs	ANUJ KUDESIA	S. MIRZA

21. FAFO	161-2001	SMT. SURINDRA KAUR AND OTHERS U.P.S.R.T.C.THROUGH R.M. FAIZABAD Vs SMT.BILBINDER KAUR AND OTHERS	AKHTER ABBAS ANUJ KUDESIA	MOHAN SINGH S. MIRZA AKHTER ABBAS MOHAN SINGH S.R.SHUKLA
22. FAFO	253-2001	U.P. STATE ROAD TRANSPORT CORPORATION Vs SMT. SHANTI DEVI & ANOTHER	ANUJ KUDESIA	
23. FAFO	257-2001	U.P. STATE ROAD TRANSPORT CORPORATION Vs RAFEEQUN	D.K. SRIVASTAVA AKHTER ABBAS	
24. FAFO	447-2001	U.P. STATE ROAD TRANSPORT CORPORATION Vs SMT. NEELIMA DUBEY AND OTHERS	VINA SINHA S.M. ROYEKWAR AKHTER ABBAS	DINESH KUMAR BHANU PRAKASH DUBEY
25. FAFO	507-2001	SMT.NEELIMA DUBEY AND OTHERS Vs U.P.S.R.T.C.THROUGH R.M. ALLAHABAD AND ANOTHER	RAKESH PANDEY S.M. ROYEKWAR AKHTER ABBAS	DINESH KUMAR

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26.	FAFO	176-2002	THE NATIONAL INSURANCE CO. LTD. Vs SMT. SUSHILA AND OTHERS	ALKA VERMA	U.P. SINGH SURESH KUMAR TIWARI AKHTER ABBAS
27.	FAFO	307-2002	U.P.STATE ROAD TRANSPORT CORPORATION, THRU REG.MANAGER, LKO. Vs ASHISH KUMAR GUPTA & 5 OTHERS	D.K. SRIVASTAVA	DINESH KUMAR
28.	FAFO	347-2002	U.P.S.R.T.C. THROUGH ITS REGIONAL MANAGER Vs SMT. POONAM TIWARI AND OTHERS 3	AKHTER ABBAS D.K.SRIVASTAVA TAHIR ABBAS RIZVI	AWADHESH KUMAR SHAILENDRA MISHRA AJAY KUMAR SHUKLA DEV KUMAR TRIPATHI
29.	FAFO	696-2002	U.P. STATE ROAD TRANSPORT CORP. THRU REG. MANAGER, LUCKNOW Vs SMT. NAJMA & 4 ORS.	D.K. SRIVASTAVA TAHIR ABBAS RIZVI	
30.	FAFO	698-2002	U.P. STATE ROAD TRANSPORT CORP. THRU REG. MANAGER, LUCKNOW Vs SMT. RANI RAWAT & 4 ORS.	D.K. SRIVASTAVA	G.S.L.VERMA
31.	FAFO	15-2003	G.M., U.P. STATE ROAD TRANSPORT CORPORATION, KANPUR Vs BUDDHI LAL	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY	MOHD. SAEED II
32.	FAFO	67-2003	U.P.S.R.T.C.THROUGH R.M. LUCKNOW Vs SMT. REKHA MALVIYA AND OTHERS 2	D.K.SRIVASTAVA PRABHAKAR TEWARI J.B. SINGH	MANISH MATHUR AKHTER ABBAS
33.	FAFO	139-2003	UTTAR PRADESH STATE ROAD TRANSPORT CORP. THRU R.M., LUCKNOW Vs RAM GULAM & 2 ORS.	D.K. SRIVASTAVA TAHIR ABBAS RIZVI	
34.	FAFO	167-2003	U.P.S.R.T.C.THROUGH ITS REGIONAL MANAGER KANPUR Vs SMT. VIMLA MATHUR AND OTHERS 2	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY	
35.	FAFO	293-2003	U.P.S.R.T.C.THROUGH ITS R.M. ALLAHABAD Vs SMT. RAJPATI AND OTHERS 5	VINA SINHA AKHTER ABBAS	CHANDRA SHEKHER PANDEY
36.	FAFO	497-2003	CHAIRMAN , U.P. STATE ROAD TRANSPORT CORPORATION Vs SMT. RAM DULARI ALIAS MAYA DEVI AND 5 ORS	S.K. SRIVASTAVA CHANDRA SHEKHER PANDEY	
37.	FAFO	156-2004	U.P.STATE ROAD TRANSPORT CORPORATION THRU R.M. Vs ASHOK KUMAR	D.K. SRIVASTAVA AKHTER ABBAS	S.N.SAXENA
38.	FAFO	176-2004	U.P.STATE ROAD TRANSPORT CORPORATION THRU R.M., LUCKNOW Vs SUSHILA DEVI	D.K. SRIVASTAVA AKHTER ABBAS	
39.	FAFO	195-2004	ASSTT. REGIONAL MANAGER, U.P.STATE ROAD TRANSPORT CORP. Vs SMT. KALAWATI DEVI & 3 ORS.	PRABHAKAR TEWARI	PT. S. CHANDRA SANJEEV SHANKHDHAR
40.	FAFO	308-2004	U.P.STATE ROAD TRANSPORT CORPORATION THRU R.M. LUCKNOW Vs DINESH KR. TRIVEDI	D.K. SRIVASTAVA AKHTER ABBAS	
41.	FAFO	351-2004	U.P.STATE ROAD TRANSPORT CORPORATION THRU CHAIRMAN LUCKNOW Vs SMT. MADHURI & 6 ORS.	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY	AJEET SRIVASTAVA
42.	FAFO	537-2004	KM. SUNITA DEVI, MAJOR Vs U.P. STATE ROAD TRANSPORT CORP. THRU M.D. AND 2 ORS	G.C SINHA	MAHESH CHANDRA AKHTER ABBAS

43. FAFO	603-2004	U.P.STATE ROAD TRANSPORT CORPORATION THRU CHAIRMAN Vs SMT. PAPPI SINGH	S.K.SRIVASTAVA CHANDRA SHEKHER PANDEY	R K DWIVEDI
44. FAFO	126-2005	CHAIRMAN, U.P.STATE ROAD TRANSPORT CORPORATION & ANR. Vs SMT. URMILA & 4 ORS.	PRABHAKAR TEWARI ASHISH KUMAR SRIVASTAVA	ASHISH KR.SRIVASTAVA V.K.SRIVASTAVA J.P.SINGH
45. FAFO	127-2005	CHAIRMAN,U.P.STATE ROAD TRANSPORT CORPORATION & ANR. Vs KM.ARCCHANA & 4 ORS.	PRABHAKAR TEWARI ASHISH KUMAR SRIVASTAVA	V.K. SRIVASTAVA
46. FAFO	275-2005	U.P.STATE ROAD TRANSPORT CORPORATION THRU R.M. Vs BANKE BEHARI LAL JAISWAL & ANR.	D.K. SRIVASTAVA AKHTER ABBAS	J.P.SINGH VIDYA DHAR UPADHYAY
47. FAFO	371-2005	U.P. STATE ROADWAYS TRANSPORT CORPORATION THRU R.M. Vs SMT. ARHANA SINGH & 3 ORS.	KM. VEENA SINHA AKHTER ABBAS	

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48.	FAFO	686-2005	M.D., U.P. STATE ROAD TRANSPORT CORPORATION & 2 ORS. Vs SANTOSH KUMAR GUPTA	PRABHAKAR TIWARI AKHILESH KUMAR SRIVASTAVA	PRABHAT KUMAR PRABHAT KUMAR SHRIKANT MISRA
49.	FAFO	197-2006	REGIONAL MANAGER, U.P.S.R.T.C., JHANSI & ANR. Vs SHANKAR LAL LAKHMANI & ANR. (OBJECTION FILED)	PRABHAKAR TIWARI	AKHILESH PANDEY
50.	FAFO	563-2006	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION FAIZABAD Vs SMT.PATI RAJI AND OTHERS	UMESH CHANDRA PANDEY AKHILESH KR. SRIVASTAVA	NARENDRA SINGH
51.	FAFO	701-2006	U.P.STATE ROAD TRANSPORT CORPORATION HARDOI THR.R.M. Vs SMT.SAGEERUNISHA AND OTHERS	PRABHAKAR TEWARI	RAMA KANT SHUKLA
52.	FAFO	733-2006	REGIONAL MANAGER U.P.STATE ROAD TRANSPORT CORPORATION LKO. Vs SMT.MAYA SINGH AND ANOTHER (OBJECTION FILED)	J.B. SINGH	
53.	FAFO	879-2006	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS.M.D. Vs SMT.SUSHILA AND 5 OTHERS	PRABHAKAR TIWARI J.B. SINGH	
54.	FAFO	927-2006	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION LKO. Vs SMT.SANTOSH KUMARI AND OTHERS	D.K.SRIVASTAVA AKHTER ABBAS	SURENDRA PAL SINGH
55.	FAFO	967-2006	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION LUCKNOW Vs SMT.MADHURI DEVI AND OTHERS	D.K.SRIVASTAVA AKHTER ABBAS	DHARMENDRA KUMAR
56.	FAFO	62-2007	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION FAIZABAD Vs MOTI LAL AND OTHERS	UMESH CHANDRA PANDEY AKHILESH KR. SRIVASTAVA	SHAKEEL AHMAD ANSARI
57.	FAFO	80-2007	UTTAR PRADESH RAJYA SADAK PARIVAHAN NIGAM LUCKNOW Vs SMT.SURSATI AND OTHERS	AKHTAR ABBAS	SINGH VINOD KUMAR
58.	FAFO	103-2007	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION THR.R.M. Vs GAJENDRA SINGH AND OTHERS	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY	ANAND BHUSHAN MISHRA
59.	FAFO	152-2007	U.P.STATE ROAD TRANSPORT CORPORATION LUCKNOW THR. M.D. Vs ASHOK KUMAR AND OTHERS	PRABHAKAR TEWARI J.B. SINGH	RAJENDRA JAISWAL
60.	FAFO	153-2007	U.P.STATE ROAD TRANSPORT CORPORATION LUCKNOW THR. M.D. Vs MOOL CHAND	PRABHAKAR TEWARI J.B. SINGH	RAJENDRA JAISWAL
61.	FAFO	171-2007	U.P.S.R.T.C. THROUGH M.D. LUCKNOW Vs AJAY KUMAR	PRABHAKAR TIWARI J.B. SINGH	RAJENDRA JAISWAL
62.	FAFO	494-2007	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS G.M. Vs HARIHARMANI YADAV AND OTHERS	PRABHAKAR TIWARI JITENDRA NARAIN MISHRA ARUN SAXENA	
63.	FAFO	509-2007	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION KANPUR Vs SMT.NANKAI AND 2 OTHERS	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY	J N MISRA
64.	FAFO	510-2007	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION KANPUR Vs SMT.VIJAY LAXMI SHUKLA AND OTHERS	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY	RAJ KUMAR DWIVEDI JITENDRA NARAIN MISHRA
65.	FAFO	537-2007	U.P.STATE ROAD TRANSPORT CORPORATION THRU GEN.MANAGER & ANR. Vs RAJU	PRABHAKAR TIWARI J.B. SINGH	
66.	FAFO	576-2007	U.P.S.R.T.C. THROUGH M.D. LUCKNOW Vs MAYANK AGARWAL AND OTHERS	S.K.TEWARI	

67. FAFO 746-2007	U.P.STATE ROAD TRANSPORT CORP. THROUGH ITS REGIONAL MANAGER Vs BUDH MANI SINGH AND 3 ORS.	DHARMENDRA GUPTA RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA S.K.TIWARI DHARMENDRA GUPTA RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA J.B.SINGH	DEEPAK KUMAR AGARWAL ANURODH SRIVASTAVA  SHAILENDRA KUMAR SINGH
68. FAFO 1197-2007	U.P.S.R.T.C.FAIZABAD THROUGH ITS R.M. Vs MOHD. MOHISIN RAZA		R.A.SIDDIQUI RAKESH PRATAP SINGH

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69.	FAFO	1201-2007	U.P.STATE ROAD TRANSPORT CORP. THROUGH ITS G.M. Vs SMT. PREMA DEVI AND 3 ORS.	SHARAD K.SRIVASTAVA CHANDRA SHEKHER PANDEY	OM PRAKASH VISHWAKARMA
70.	FAFO	1227-2007	U.P.STATE ROAD TRANSPORT CORP. KANPUR THROUGH G.M. Vs BABU ALIAS BABU AND ORS	SHARAD K. SRIVASTAVA RAJ KUMAR DWIVEDI CHANDRA SHEKHER PANDEY	
71.	FAFO	2-2008	U.P.RAJYA SADAK PARIVAHAN NIGAM SAPRU MARG LKO.THROUGH ITS Vs KULDEEP SINGH	AKHTER ABBAS	
72.	FAFO	120-2008	U.P.STATE ROAD TRANSPORT CORP. THROUGH R.M. Vs SEEMA AND 3 ORS.	AKHTER ABBAS	O.P. SRIVASTAVA JAI KARAN NATH BAJPAI
73.	FAFO	123-2008	U.P.STATE ROAD TRANSPORT CORP. LKO.THROUGH ITS R.M Vs SMT. KHATBUNNISA AND 4 ORS.	AKHTER ABBAS	
74.	FAFO	171-2008	U.P.STATE ROADWAYS TRANSPORT CORP. THROUGH R.M. Vs SACHIN KUMAR GUPTA AND ORS.	S.BANERJI PRABHKAR TEWARI	MATA PRASAD YADAV RAJENDRA PRASAD B.P. NIGAM
75.	FAFO	206-2008	U.P.STATE ROAD TRANSPORT CORP.THROUGH ITS R.M. AND ORS. Vs SHYAM NARAIN GUPTA AND 2 ORS.	KM. VEENA SINHA AKHTER ABBAS	J.K.SHUKLA
76.	FAFO	218-2008	U.P.STATE ROAD TRANSPORT CORP. THROUGH ITS M.D Vs SHRI MOHD. FAROOQ	PRABHAKER TIWARI J.B. SINGH	
77.	FAFO	219-2008	U.P.STATE ROAD TRANSPORT CORP. THROUGH ITS M.D Vs SMT. SHEELA NIGAM AND 3 ORS, .	PRABHAKER TIWARI J.B. SINGH	A.K.SRIVASTAVA MAYANK PANDEY
78.	FAFO	452-2008	U.P. RAJYA SADAK PARIVAHAN NIGAM LKO.THROUGH ITS R.M. Vs KARAM CHAND GUPTA AND ORS.	AKHTER ABBAS	R.K.PANDEY SATENDRA NATH RAI
79.	FAFO	693-2008	U.P.STATE ROAD TRANSPORT CORP. LKO.THROUGH ITS R.M. Vs SMT. RAMA PANDEY AND ORS.	SHREE CHANDRA MISHRA RAVI PANDEY PRADEEP KUMAR SINGH PRABHAKAR TEWARI J.B. SINGH	
80.	FAFO	709-2008	U.P.STATE ROAD TRANSPORT CORP. LKO.THROUGH ITS R.M. Vs MR.SAROJ PANDEY	SHREE CHANDRA MISHRA PRABHAKAR TEWARI J.B. SINGH	PRADEEP KUMAR SINGH RAVI PANDEY
81.	FAFO	710-2008	U.P.STATE ROAD TRANSPORT CORP. LKO.THROUGH ITS R.M. Vs KUMARI JYOTI PANDEY	SHREE CHANDRA MISHRA PRABHAKAR TEWARI J.B. SINGH	PRADEEP KUMAR SINGH
82.	FAFO	852-2008	U.P.RAJYA SADAK PARIVAHAN NIGAM THROUGH ITS R.M. Vs MAHAVEER SAROJ AND 5 ORS.	AKHTER ABBAS	B.C.PANDEY
83.	FAFO	1217-2008	AFAZAL ANSARI Vs GENERAL MANAGER U.P.STATE ROAD TRANSPORT CORPORATION LKO.	L.P.SHUKLA -II KUMAR AYUSH DHIRENDRA SINGH	B.K.KULDEEP

WITH FAFOD 348-2009	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION HARDOI THROUG Vs AFZAL ANSARI	MOHD. SHAHAN B.K.KULDEEP KUMAR AYUSH DHIRENDRA SINGH JITENDRA BAHADUR SINGH PRABHAKAR TIWARI	L.P.SHUKLA-II MOHD. SHAHAN
84. FAFO 122-2009	U.P. STATE ROAD TRANSPORT CORPORATION THROUGH ITS REGIONAL Vs SATESHWAR PRASAD MISHRA	J.B. SINGH	P.N.DWIVEDI
85. FAFO 262-2009	U.P.STATE ROAD TRANSPORT CORPORATION HARDOI THROUGH ITS R.M Vs RAM SARAN	B.K.KULDEEP JITENDRA BAHADUR SINGH	T.N.SINGH II
86. FAFO 463-2009	UTTAR PRADESH STATE RAOD TRANSPORT CORPORATION THROUGH ITS Vs SMT. TABASSUM	RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	SANJAY KUMAR SAINI TRIVENDRA PRATAP SINGH DILEEP KUMAR

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87.	FAFO	630-2009	KESHAV RAM VERMA Vs U.P.STATE ROAD TRANSPORT CORPORATION THROUGH R.M.	VIDYA DHAR UPADHYAYA	SURESH KUMAR YADAV AKHTER ABBAS U.P.S. KUSHWAHA
88.	FAFO	670-2009	U.P.STATE ROADWAYS TRANSPORT CORPORATION LUCKNOW THROUGH Vs KALIKA BUX SINGH	TAHIR ABBAS RIZVI	RAVINDRA PRATAP SINGH
89.	FAFO	701-2009	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS REGIONAL Vs SHRI VIMLESH KUMAR	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY	
90.	FAFO	702-2009	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS REGIONAL Vs SHRI RAM BHAROSEY	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY	
91.	FAFO	847-2009	U.P.STATE ROAD TRANSPORT CORPORATION THORUGH ITS M.D. Vs SHRI BAHORAN	SHARAD KUMAR SRIVASTAVA R.K.DWIVEDI	B.P.DUBEY
92.	FAFO	924-2009	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION Vs SHRI AMAR NATH	CHANDRA SHEKHER PANDEY SHARAD K. SRIVASTAVA	
93.	FAFO	1172-2009	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS M.D.LKO Vs JHABBAR AND ORS.	PRABHAKAR TIWARI PRABHU RANJAN TRIPATHI	B.C.PANDEY
94.	FAFO	1173-2009	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS M.D.LKO Vs RAM SHANKAR AND ORS.	PRABHU RANJAN TRIPATHI	
95.	FAFO	1261-2009	U.P.S.R.T.C.TEHRI KOTHI LKO.THORUGH G.M. AND ORS. Vs SMT. SITA MISHRA AND ORS.	SALIL KUMAR G.S.VERMA	S.P.TEWARI
96.	FAFO	1311-2009	REGIONAL MANAGER U.P.STATE ROAD TRANSPORT CORP. LKO. Vs SMT. VIJAY LAXMI AND ORS.	AKHILESH KUMAR SRIVASTAVA R.P.VERMA	AMRENDRA SINGH
97.	FAFO	1320-2009	U.P.STATE ROAD TRANSPORT CORPORATION LKO.THORUGH R.M. Vs SMT.ANAR KALI AND ORS.	AKHILESH KUMAR SRIVASTAVA DHARMENDRA GUPTA	R.K.DUBEY
98.	FAFO	1321-2009	U.P.STATE ROAD TRANSPORT CORPORATION LKO.THORUGH R.M. Vs SMT.ANAR KALI AND ORS.	RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA DHARMENDRA GUPTA	R.K.DUBEY
99.	FAFO	316-2010	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS G.M. Vs SURESH CHANDRA NIGAM AND OS.	AKHILESH KUMAR SRIVASTAVA DHARMENDRA GUPTA RAJENDRA PRASAD VERMA	
100.	FAFO	330-2010	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS R.M. Vs SHAYM SUNDER SHARMA AND ORS.	AKHILESH KUMAR SRIVASTAVA DHARMENDRA GUPTA RAJENDRA PRASAD VERMA	AMRENDRA SINGH SUNIL KR. TRIPATHI
101.	FAFO	581-2010	U.P.STATE ROAD TRANSPORT CORP. THROUGH ITS R.M. Vs SMT. MEENA AND ORS.	AKHILESH KUMAR SRIVASTAVA DHARMENDRA GUPTA RAJENDRA PRASAD VERMA	J.N. SINGH
102.	FAFO	898-2010	NAWAL KISHORE S/O LATE B.P. SRIVASTAVA & ANR. Vs UTTAR PRADESH RAJYA SADAK PARIVAHAN NIGAM LUCKNOW & ORS.	AKHILESH KUMAR SRIVASTAVA UMESH CHANDRA SRIVASTAVA R.C. TEWARI	SHREE CHANDRA MISHRA

103. FAFO 1102-2010	REGIONAL MANAGER, U.P. STATE ROAD TRANSPORT CORPORATION LTD. Vs ANAND NARAIN SINGH PANKAJ KUMAR PANDEY S/O RAM SIROMANI PANDEY	JITENDRA BAHADUR SINGH	PRABHAKAR TEWARI SURESH PANJWANI J.B. SINGH NARENDRA MISHRA
104. FAFO 45-2011	REGIONAL MANAGER, U.P. STATE ROAD TRANSPORT CORPORATION LTD. Vs ANAND NARAIN SINGH RAJNEESH SINGH S/O LALLAN SINGH & ORS.	JITENDRA BAHADUR SINGH	PRADEEP K. SHUKLA RAMJEET VERMA G.K. KANNOJIA

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105.	FAFO	872-2011	U.P. STATE ROAD TRANSPORT CORPORATION THROUGH ITS REGIONAL Vs TRIVENI PRASAD SHUKLA & 2 OTHERS	PRABHAKAR TIWARI J.B. SINGH	DILIP PANDEY PRADEEP TRIPATHI
106.	FAFO	969-2011	U.P.S.R.T.C. LUCKNOW THRU. ITS REGIONAL MANGER SAPRU MARG Vs DHARMENDRA SINGH & 2 ORS.	AKHTER ABBAS	RADHEY SHYAM DWIVEDI
107.	FAFO	970-2011	U.P.S.R.T.C. LUCKNOW THRU. ITS REGIONAL MANGER SAPRU MARG Vs DHARMENDRA SINGH & 2 ORS.	AKHTER ABBAS	RADHEY SHYAM DWIVEDI
108.	FAFO	1137-2011	U.P. STATE ROAD TRANSPORT CORPORATION THRU. ITS REGIONAL Vs SMT. MADHURI DEVI & ORS.	ANIL KUSHWAHA AKHILESH KUMAR SRIVASTAVA	SHARAD PATHAK
109.	FAFO	1169-2011	U.P. STATE ROAD TRANSPORT CORPORATION THRU. ITS REGIONAL Vs RAM SWAROOP YADAV & ANR	TAHIR ABBAS RIZVI	R.K. DUBEY
110.	FAFO	1184-2011	U.P. STATE ROAD TRANSPORT CORPORATION REGION ALLAHABAD Vs SMT. MAMTA DEVI & ORS.	SHARAD KUMAR SRIVASTAVA PRABHAKAR TIWARI	
111.	FAFO	87-2012	U.P.RAJYA SADAK PARIVAHAN NIGAM LUCKNOW THROU. R.M. Vs SMT. MAINA DEVI AND ORS.	TAHIR ABBAS RIZVI	
112.	FAFO	102-2012	U.P.RAJYA SADAK PARIVAHAN NIGAM THROUGH REGIONAL MANAGER Vs MOHD. SHAKEEL AND 2 OTEHRS	TAHIR ABBAS RIZVI	
113.	FAFO	164-2012	MANAGING DIRECTOR, U.P.STATE ROAD TRANSPORT CORP. & ANOTHER Vs SMT. ANJU AND OTHERS	ANAND NARAIN SINGH JITENDRA BAHADUR SINGH	S C SRIVASTAVA
WITH	FAFOD	699-2012	SMT. ANJU AND ORS. Vs MANAGING DIR. U.P.STATE ROAD TRANSPORT CORP. LKO.AND ANOTHER	SURESH CHANDRA SRIVASTAVA	ANAND NARAIN SINGH JITENDRA BAHADUR SINGH
114.	FAFO	242-2012	UTTAR PRADESH RAJYA SADAK PARIVAHAN NIGAM LKO.THROU ITS R.M. Vs VIJAI NARAIN AGNIHOTRI	AKHTER ABBAS	R.K. DUBEY
115.	FAFO	844-2012	U.P. STATE ROAD TRANSPORT CORP. THRU. ITS REGIONAL MANAGER Vs SMT. PUSHPA DEVI & ORS.	J.B. SINGH	SUNIL KR. TRIPATHI
116.	FAFO	935-2012	U.P. STATE ROAD TRANSPORT CORP. THRU. REGIONAL MANAGER Vs SMT. MALUKA & ANR.	RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	SAKET GUPTA
117.	FAFO	1077-2012	SAHAYAK CHHETRIYA PRABANDHAK U.P.RAJYA SADAK PARIVAHAN NIGAM Vs VISHWA MOHAN SINGH AND ANOTHER	AKHTER ABBAS	R.K.S. CHAUHAN
118.	FAFO	1194-2012	U.P.STATE ROAD TRANSPORT CORP.THROU ITS R.M. Vs SMT.SUDHRA AND ORS.	PRABHAKAR TIWARI J.B. SINGH	SUDHIR KR. SINGH
119.	FAFO	8-2013	U.P.STATE ROAD TRANSPORT CORP. FAIZABAD THRO ITS R.M. Vs SMT. KASHMANNI AND ORS.	J.B.SINGH	ANIL KR. MISHRA
120.	FAFO	72-2013	U.P.STATE ROAD TRANSPORT CORPORATION THR.REGIONAL MANAGER Vs SMT. SHAKRUN NISHAN AND ANOTHER	AKHTER ABBAS	
121.	FAFO	115-2013	UTTAR PRADESH STATE ROAD TRANSPORT CORP. THRU ITS R.M. Vs SMT. KAMALA KHANDKA AND ORS.	ANUJ KUDESIA	SUNIL KUMAR TRIPATHI
122.	FAFO	128-2013	UTTAR PRADESH RAJYA SARAK PARIVAHAN NIGAM THROU ITS R.M. Vs RITA DEVI	RITESH KUMAR SINGH JITENDRA BAHADUR SINGH	

123. FAFO	178-2013	U.P.STATE ROAD TRANSPORT CORP. THROU ITS REGIONAL MANAGER Vs SUNIL KUMAR AND ORS.	SHACHINDRA DWIVEDI AKHTER ABBAS	ANIL SRIVASTAVA GAURAV KR. SRIVASTAVA OM PRAKASH SRIVASTAVA UMESH CHANDRA SAXENA
124. FAFO	280-2013	UPSRTC ROAD TRANSPORT CORPORATION THR. ITS REGIONAL MANAGER Vs SMT. NEELAM SINGH AND OTHERS	PRABHAKAR TIWARI	UPENDRA PRAKASH PATHAK
125. FAFO	289-2013	REGIONAL MANAGER, U.P.STATE ROADWAYS TRANSPORT CORP.LTD. Vs BRIJ KALAN ALIAS SHAKUNTALA AND ANOTHER	RITESH KUMAR SINGH JITENDRA BAHADUR SINGH	JAI PRAKASH AJAY PRAKASH MISHRA
126. FAFO	300-2013	REGIONAL MANAGER, U.P.S.R.T.C., FAIZABAD REGION, FAIZABAD Vs SMT. MEERA DEVI AND OTHERS	AKHILESH KUMAR SRIVASTAVA	RAJ KUMAR PANDEY

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127.	FAFO	402-2013	U.P.RAJYA SADAK PARIVAHAN NIGAM LKO.THROUGH ITS R.M. Vs RAMU	AKHTER ABBAS	
128.	FAFO	468-2013	U.P.STATE ROAD TRANSPORT CORPORATION THRO.ITS MANAGING DIR. Vs SMT.MANJU JAIN AND ORS.	RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	
129.	FAFO	493-2013	U.P.STATE ROAD TRANSPORT CORPORATION THROU ITS R.M. Vs SMT. KIRAN AND ORS.	PRABHAKAR TIWARI J.B. SINGH	
130.	FAFO	527-2013	UTTAR PRADESH STATE ROAD TRANSPORT CORP.THRO.ITS R.M. Vs SMT.LALITA DEVI AND ORS.	J.B.SINGH	
131.	FAFO	560-2013	REGIONAL MANAGER U.P.S.R.T.C.FAIZABAD REGION FAIZABAD Vs RAMDAS AND ANOTHER	AKHILESH K.SRIVASTAVA	JAI PRAKASH YADAV
132.	FAFO	614-2013	U.P.STATE ROAD TRANSPORT CORP. LKO.THRO REGIONAL MANAGER Vs GANGACHARAN	SHARAD K.SRIVASTAVA CHANDRA SHEKHER PANDEY	
133.	FAFO	615-2013	U.P.STATE ROAD TRANSPORT CORP. LKO.THRO REGIONAL MANAGER Vs GANGACHARAN	SHARAD K.SRIVASTAVA CHANDRA SHEKHAR PANDEY CHANDRA SHEKHER PANDEY	SHAKEEL AHMAD ANSARI
134.	FAFO	13-2014	UTTAR PRADESH STATE ROAD TRANSPORT CORP. THROU ITS R.M. Vs SMT. VIMLA SHARMA AND ORS.	RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	
135.	FAFO	499-2014	U.P.RAJYA SADAK PARIVAHAN NIGAM SAPRU MARG LKO.THROU R.M. Vs ABHA RANI SINGH AND ORS.	AKHTER ABBAS	RAJENDRA KUMAR PANDEY
FIRST APPEAL FROM ORDER DEFECTIVE					
136.	FAFOD	1000-2007	U.P.STATE ROAD TRANSPORT CORP. THROUGH ITS R.M. Vs SMT. RADHA AND 5 ORS.	SHARAD KR. SRIVASTAVA CHANDRA SHEKHER PANDEY	
137.	FAFOD	768-2008	U.P.STATE ROAD TRANSPORT CORP. THROUGH ITS M.D. Vs SMT. SADRUNISHA ALIAS SUMSUNISHA AND 8 ORS.	PRABHAKAR TIWARI	NAFISUL HASAN HASHMI S.BANERJI REHAN AHMAD SIDDIQUI ABDUL RAFEY SIDDIQUI
138.	FAFOD	1208-2008	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS REGIONAL Vs SHRAWAN KUMAR	PRABHAKAR TIWARI	RAM LAGAN MISRA RAM PRAKASH YADAV
139.	FAFOD	1210-2008	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS REGIONAL Vs RAM RAHEES	PRABHAKAR TIWARI	RAM LAGAN MISRA RAM PRAKASH YADAV
140.	FAFOD	507-2009	G M U P S R T C LTD.SAPRU MARG LKO. Vs ANURAG JAISWAL	P K AGARWAL PRABHAKAR TIWARI	
141.	FAFOD	54-2010	U.P.STATE ROAD TRANSPORT CORP. THROUGH ITS R.M. Vs SMT. KISMAT JAHAN AND ORS.	PRABHU RANJAN TRIPATHI	AMRENDRA SINGH
142.	FAFOD	159-2010	UTTAR PRADESH STATE ROAD TRANSPORT CORP. THROUGH R.M.LKO. Vs PINKAL KUMAR TIWARI	TAHIR ABBAS RIZVI	
143.	FAFOD	393-2010	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS R.M. Vs ARSHAD AHMAD AND ORS.	PRABHU RANJAN TRIPATHI	RAVINDRA PRATAP SINGH

144. FAFOD 814-2010	UTTAR PRADESH RAJYA SADAK PARIVAHAN NIGAM THRU R.M. & ORS. Vs BUDDHI BAHADUR ADHIKARI S/O SHER BAHADUR ADHIKARI	B.K. KULDEEP JITENDRA BAHADUR SINGH	
145. FAFOD 899-2010	U.P. RAJYA SARAK PARIVAHAN NIGAM LUCKNOW THRU REG. MANAGER Vs SMT. SUBHA DEVI W/O LATE SURENDRA SINGH & ORS.	TAHIR ABBAS RIZVI	NANDITA BHARTI
146. FAFOD 209-2011	U.P. STATE ROADWAYS TRANSPORT CORPORATION THRU R.M. Vs SMT. RENU W/O BABLOO @ SUNIL SINGH & ANR.	S. BANERJI	S.S. LAL AWASTHI
147. FAFOD 771-2011	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH R.M. Vs SMT. SHABNAM AND ORS.	TAHIR ABBAS RIZVI	
148. FAFOD 772-2011	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS R.M. Vs SMT. URMILA DEVI AND ORS.	SHACHINDRA DWIVEDI RAJENDRA JAISWAL AKHTER ABBAS	RAJIVA DUBEY WAQUAR HASHIM

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149. FAFOD 326-2012	U.P. STATE ROAD TRANSPORT CORPORATION THRU. ITS REGIONAL Vs MOHAN LAL & ORS.	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY
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CASES RELATING TO THE ICICI LOMBARD GENERAL INSURANCE CO. LTD		COURT NO. 20
*****		AT : 10:30 a.m.
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CROSS OBJECTION		
1. CROSS 3-2014	SMT. MEHRUNNISHA AND ORS. 542 (FAFO) 2013 Vs M/S ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.AND ORS.	VIDHYA DHAR UPADHYAY SANTOSH SHUKLA
2. CROSS 4-2014	SMT. SAJIDA AND ORS. 541 (FAFO) 2013 Vs M/S ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.AND ORS.	VIDHYA DHAR UPADHYAY
FIRST APPEAL FROM ORDER		
3. FAFO 365-2009	M/S ICICI BANK LTD. THROUGH ITS AUTHORISED Vs VIJAY SINGH BAGHEL	PUNIT K. BHALLA RUDRA P. SINGH MOHD. AAMIR ZIA
4. FAFO 983-2009	ICICI LOMBARD GENERAL INSURANCE COMP. THROUGH ITS BRANCH Vs SMT. RAM SHRI ALIAS RAJ	AANAND MOHAN ANIL KUMAR SRIVASTAVA ANCHAL MISHRA
5. FAFO 1203-2009	ICICI LOMBARD GENERAL INSURANCE COMP. LTD. THROUGH MANAGER Vs VED PRAKASH AND ORS.	ANAND MOHAN A.K.SRIVASTAVA ANCHAL MISHRA
6. FAFO 896-2012	ICICI LOMBARD GENERAL INSURANCE CO. LTD. PRESENTLY THRU. Vs ARVIND KUMAR & ORS.	AANAND MOHAN ANIL KR. SRIVASTAVA ANCHAL MISHRA
7. FAFO 1050-2012	ICICI LOMBARD GENERAL INSURANCE COMP LTD. THROU ITS AREA Vs SMT. RAMRATI AND ORS.	AANAND MOHAN
8. FAFO 200-2013	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.THR.AREA MANAGER Vs CHHOTAY LAL AND ORS.	ANIL KUMAR SRIVASTAVA
9. FAFO 213-2013	ICICI LOMBARD GENERAL INSURANCE COMP. LTD.RAIBARELI THRO. Vs JARBANDHAN AND ORS.	A.K.SRIVASTAVA (A.P.)
10. FAFO 214-2013	ICICI LOMBARD GENERAL INSURANCE COMP.LTD.THROU. MANAGER Vs RAJU AND ORS.	ANIL KR.SRIVASTAVA (A.P.)
11. FAFO 397-2013	MANAGER ICICI LOMBARD GENERAL INSURANCE COMP LTD.LKO.THROU Vs OM PRAKASH SRIVASTAVA AND ORS.	A.K.SRIVASTAVA
12. FAFO 541-2013 Appln.	ICICI LOMBARD GENERAL INSURANCE COMP. LTD.THRO AREA MANAGER Vs SMT.SAJIDA AND ORS.	A.K.SRIVASTAVA

WITH CROBJ. 04-2013  
13. FAFO 542-2013

ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.THRO.AREA MANAGE Vs ANIL KUMAR SRIVASTAVA  
SMT.MERHUNISHA AND ORS.

GAURAV GUPTA  
SUNIL KR. SINGH

WITH CROBJ. 03-2013  
14. FAFO 994-2013

ICICI LOMBARD GENERAL INSURANCE CO.LTD.THR. BRANCH MANAGER Vs ANIL KUMAR SRIVASTAVA  
SANTOSH KUMAR & 4 OTHERS

VED PRAKASH VERMA  
RAJIV KUMAR BAJPAI

15. FAFO 1065-2013

ICICI LOMBARD GENERAL INSURANCE CO. LTD. THRU. AREA MANAGER Vs ANIL KUMAR SRIVASTAVA  
SUSHILA MAURYA & 3 ORS.

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16. FAFO 571-2014	SMT. SAMREEN FATIMA Vs ICICI LOMBARD GENERAL INSURANCE CO. LTD., THRU. MANAGER LEGAL	SURESH KUMAR YADAV	ANIL KUMAR SRIVASTAVA
17. FAFO 777-2014	SMT. SARITA SINGH AND ORS. Vs SHRI KRISHNA PAL YADAV AND ORS.	PRAKASH CHANDRA BALENDU SHEKHAR	

FIRST APPEAL FROM ORDER DEFECTIVE

18. FAFOD 1054-2013	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. THR. AREA MANAGER Vs NANHAKUN PANDEY & OTHERS	ANIL KUMAR SRIVASTAVA	ATMA RAM VERMA UDAI BHAN PANDEY
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CASES RELATING TO THE U.P. POWER CORPN. LTD. COURT NO. 20 AT : 10:30 a.m.

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FIRST APPEAL FROM ORDER

1. FAFO 1174-2009 CO	AKHIL SINGH Vs PARASHURAM CHAUDHARY	ANAND MOHAN RAJESH VERMA R.K. PAL	MANOJ KUMAR DWIVEDI ANIL KUMAR YADAV KAUSHLENDRA YADAV KAUSHAL MANI TRIPATHI C-4243 ANAND MOHAN S.K. AWASTHI RAJESH VERMA R.K. PAL
WITH FAFOD 1379-2009	PARSHURAM CHAUDHARY S/O SRI RAM SWARASTH CHAUDHARY Vs AKHIL SINGH S/O KAMLA SHANKER AND ANOTHER	ANIL KUMAR YADAV KAUSHLENDRA YADAV	S.K. AWASTHI R.K. PAL
WITH FAFOD 722-2010	U.P. POWER CORPORATION LTD. Vs AKHIL SINGH S/O SRI KAMALA SHANKER	S.K. AWASTHI	ANIL KUMAR YADAV KAUSHLENDRA YADAV RAJESH VERMA R.K. PAL

FIRST APPEAL FROM ORDER DEFECTIVE

2. FAFOD 722-2010	U.P. POWER CORPORATION LTD. Vs AKHIL SINGH S/O SRI KAMALA SHANKER	S.K. AWASTHI	ANIL KUMAR YADAV KAUSHLENDRA YADAV RAJESH VERMA R.K. PAL
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WITH FAFO 1379-2009

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CASES RELATING TO THE CONSOLIDATION COURT NO. 20 AT : 10:30 a.m.

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CONSOLIDATION

1. CONS 4845-1982	MATHURA Vs ASSISTANT DEPUTY DIRECTOR OF CONSOLIDITION AND OTHERS.	S.C. SHUKLA DINESH KUMAR AWADHESH KUMAR SINGH	C.S.C. DINESH CHANDRA (VERMA)
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CASES RELATING TO THE MISC. MATTERS

COURT NO. 20

AT : 10:30 a.m.

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CROSS OBJECTION

1. CROSS 1-2007	JAGDISH PRASAD AND OTHERS (FAPL NO.12/2000) Vs LUCKNOW DEVELOPMENT AUTHORITY THROUGH V.C.	R.D.TEWARI	
WITH FAPL 12-2000	LUCKNOW DEVELOPMENT AUTHORITY Vs JAGDISH PRASAD AND OTHERS	KRISHNA CHANDRA GAURAV MEHROTRA R.D.TEWARI	R.D. TIWARI
2. CROSS 2-2007	JUGAL KISHORE (FAPL NO.10/2000) Vs LUCKNOW DEVELOPMENT AUTHORITY LUCKNOW THR. CHAIRMAN	R.D.TEWARI	
WITH FAPL 10-2000	LUCKNOW DEVELOPMENT AUTHORITY Vs JUGAL KISHORE AND OTHERS	KRISHNA CHANDRA D.K. UPADHAYAYA	R.D. TIWARI S K SRIVASTAVA

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3. CROSS 3-2007	JUGAL KISHORE (FAPL NO.11/2000) Vs LUCKNOW DEVELOPMENT AUTHORITY LUCKNOW THR. CHAIRMAN	R.D.TEWARI	
WITH FAPL 11-2000	LUCKNOW DEVELOPMENT AUTHORITY Vs JUGAL KISHORE AND OTHERS	KRISHNA CHANDRA	R.D. TIWARI
4. CROSS 1-2011	SMT. GHASEETA @ MUNNI W/O LATE MANIRAM & ORS. Vs LUCKNOW DEVELOPMENT AUTHORITY THRU VICE CHAIRMAN	R.D. TEWARI	
WITH FAPL 13-2000	LUCKNOW DEVELOPMENT AUTHORITY Vs MANI RAM & OTHERS	KRISHNA CHANDRA	R.D. TIWARI R.D. TEWARI
5. CROSS 16-2012	RAM ASREY & OTHERS (IN RE 5 FAPL 2000) Vs LUCKNOW DEVELOPMENT AUTHORITY THRU. ITS VICE CHAIRMAN	R.D. TEWARI	
WITH FAPL 5-2000	LUCKNOW DEVELOPMENT AUTHORITY Vs PANCHU AND OTHERS	KRISHNA CHANDRA	R.D. TIWARI P.C. MISHRA R.D. TEWARI
FIRST APPEAL FROM ORDER			
6. FAFO 65-2005	ANWAR KHAN Vs MOOL CHAND & 4 ORS.	ISHTIYAQ AHMAD J.K. GUPTA	PRASHANT KUMAR SUNIL KUMAR SINGH AJAI KUMAR RAI
7. FAFO 110-2006	SMT. DHARMA DEVI & 6 ORS. Vs SMT. ROSHAN JAHAN & 4 ORS.	VIDYA DHAR UPADHYAY ALOK SINGH	ABHISHEK ANAND
8. FAFO 265-2007	CHHEDI LAL KASHYAP AND ANOTHER Vs RAJESH KASHYAP AND ANOTHER	VIDYADHAR UPADHYAY	
9. FAFO 1173-2008	RAMESHWARI Vs ANAND KUMAR DWIVEDI	S.B.SINGH A.K.SINGH	D.KUMAR
10. FAFO 26-2011	BITTAN W/O LATE YAAD RAM & ANR. Vs IFFCO TOKYO GENERAL INSURANCE CO. LTD. THRU B.M. & ANR.	SHAKEEL AHMAD ANSARI MUKESH SINGH	ASHUTOSH DHAR DUBEY AMIT MISHRA
11. FAFO 257-2011	M/S BALRAMPUR CHINI MILLS LTD. BALRAMPUR THRU DIRECTOR Vs SMT. MUNNI DEVI W/O LATE MANGAL & ORS.	SUDEEP KUMAR	ASIT SRIVASTAVA SHOBHA RAM PANDEY SATYA NARAYAN YADAV R.K. DUBEY
FIRST APPEAL FROM ORDER DEFECTIVE			
12. FAFOD 807-2009	SMT LILAWATI Vs UMESH KUMAR SHUKLA	SHAKEEL AHMAD ANSARI	VISHAL TAHLANI RAM KISHORE SHUKLA ANIL SRIVASTAVA
13. FAFOD 629-2012	NAGENDRA PRATAP SINGH Vs SURESH AND ORS.	SUNIL DIXIT	JITENDRA BAHADUR SINGH
FIRST APPEAL			
14. FAPL 14-2000 Appln.	LKO DEVELOPMINT AUTHORITY Vs MANI RAM AND OTHERS	KRISHNA CHANDRA VIKAS SINGH	R.D.TEWARI V.N.SINGH

WITH CROSS 22-2010	SMT. GHASEETA @ MUNNI W/O LATE MANIRAM & ORS. (FAPL 14/2000 ) Vs	PRASHANT KUMAR D.K. UPADHAYAYA R.D. TEWARI	
LAND AQUISITION	LUCKNOW DEVELOPMENT AUTHORITY, VICE CHAIRMAN		
15. LANA 40-2008	GYAN SHANKER SHUKLA Vs	VIKAS SINGH	C.S.C.
CHAUHAN	STATE OF U.P.THROUGH PRINCIPAL SECRETARY NAGAR VIKAS CIVIL	SAKET TIWARI	SHAILENDRA SINGH
WITH LANA 35-2008	VIRENDRA KUMAR AGRAWAL & 4 ORS. Vs	O.P. SRIVASTAVA	C.S.C.
	STATE OF U.P. THRU SECY. NAGAR VIKAS & 2 ORS.		A.S.RAI A.P. SHUKLA
MISC. BENCH	TAPESHWARI PRASAD PATHAK Vs	HIMANSHU RAGHAVE	C.S.C.
16. MISB 2550-2014	STATE OF U.P.THR.PRIN.SECY. (REVENUE) CIVIL SECTT.LKO.& ORS.	AMRIT KR. TIWARI N.K.DWIVEDI	PRASHANT KUMAR

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CASES RELATING TO THE ORIENTAL INSURANCE COMPANY LTD. COURT NO. 21 AT : 10:30 a.m.  
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FIRST APPEAL FROM ORDER

1. FAFO 141-2000	THE ORIENTAL INSURANCE CO. LTD. Vs SHRI KAILASH CHANDRA	ANIL SRIVASTAVA	
2. FAFO 361-2002	THE ORIENTAL INSURANCE CO. LTD. HARDOI Vs RAM BHAROSEY AND ANOTHER	ANIL SRIVASTAVA	S.C. MISRA
3. FAFO 412-2003	ORIENTAL INSURANCE CO. LTD., THRU R.M. LUCKNOW Vs SMT. SHAKUNTALA MISRA & 5 ORS.	ANIL SRIVASTAVA	R.K.YADAV
4. FAFO 112-2006	THE ORIENTAL INSURANCE CO. LTD. THRU SR.DIV.MANAGER Vs SANAD KUMAR YADAV & 2 ORS.	U.P.S. KUSHWAHA RAM KEDAR DUBEY	RAMESH CHANDRA PANDEY SHOBHA RAM PANDEY
5. FAFO 164-2006	YOGESH KUMAR ASTHANA Vs NARENDRA PAL & 4 ORS.	RAKESH KUMAR TRIPATHI	BHANU PRAKASH DUBEY MANOJ KUMAR SINGH
6. FAFO 850-2008	ORIENTAL INSURANCE COMP. LTD. THROUGH ITS DIVISIONAL MANAGER Vs RAMAN DEEP SINGH AND ORS.	ASHISH KUMAR SRIVASTAVA ALOK SINGH	ABHISHEK ANAND
WITH CROS. OBJ. 7. FAFO 23-2009	ORIENTAL INSURANCE COMPANY LIMITED LKO.THROUGH ITS R.M. Vs SMT. SEEMA GUPTA	SHISHIR PRADHAN	R.K.SRIVASTAVA
8. FAFO 24-2009	ORIENTAL INSURANCE COMPANY LIMITED, LUCKNOW THRU DIV.MANAGER Vs SMT. SUMAN W/O LATE RAM SHANKER & OTHERS	MUKUND TEWARI	VED PRAKASH
9. FAFO 260-2009	SMT. LEELAWATI Vs ARISTO PHARMA THROUGH ITS MANAGER LUCKNOW	P.L.VERMA	U.P.S.KUSHWAHA
10. FAFO 436-2009	SANTOSH KUMAR GAUR Vs VINEET KUMAR TIWARI	SHAKEEL AHMAD ANSARI	GULAM MUSTAFA B.C. PANDEY
11. FAFO 555-2009	THE ORIENTAL INSURANCE COMP. THROUGH ITS SENIOR REGIONAL Vs ANKUR SINGH	SHISHIR PRADHAN	J.B.S.RATHORE JAY KRISHNA SHUKLA
WITH FAFO 622-2009 12. FAFO 622-2009	ANKUR SINGH Vs ARUN KUMAR SINGH	J.K.SHUKLA	J.B.S.RATHORE SHISHIR PRADHAN
WITH FAFO 555-2009	THE ORIENTAL INSURANCE COMP. THROUGH ITS SENIOR REGIONAL Vs ANKUR SINGH	SHISHIR PRADHAN	J.B.S.RATHORE JAY KRISHNA SHUKLA
13. FAFO 154-2010	THE ORIENTAL INSURANCE COMP.LTD.THROUGH THE MANAGER Vs SMT.SHIV DEVI AND ORS.	BHANU PRAKASH DUBEY	SUSHIL MISRA S.K.TIWARI VIVEK TIWARI DR.N.L.PANDEY

14. FAFO 290-2010	SMT. ANNPURNA AND ORS. Vs M/S ORIENTAL INSURANCE COMP. LTD. THROUGH ITS BRANCH MANAGER	VIDYA DHAR UPADHYAY	SHUSHIL KUMAR VERMA ASHISH TRIPATHI  B.L. MISHRA U.P.S. KUSHWAHA
15. FAFO 504-2010	SMT. KIRAN TRIPATHI W/O LATE SANTOSH TRIPATHI Vs JAGDISH KUMAR S/O SUBEDAR	DR. S. NEHRU	ANURAG SHUKLA RAJEEV MISHRA]

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Continued...

16.	FAFO	804-2010	THE ORIENTAL INSURANCE CO. LTD. , LUCKNOW THRU MANAGER Vs RAMESH CHAND PURI S/O RADHEY SHYAM PURI & ORS.	U.P.S. KUSHWAHA	SHASHANK SINGH
17.	FAFO	810-2010	THE ORIENTAL INSURANCE COMPANY LTD. THRU MANAGER T.P. HUB Vs SMT. NIRMALA DEVI @ JAGDAI W/O LATE SOBRAN LAL	BHANU PRAKASH DUBEY	SHAILESH KR. SINGH
18.	FAFO	1083-2010	THE ORIENTAL INSURANCE COMPANY LIMITED THRU DIV. MANAGER Vs MADAN LAL & ORS.	RAJEEV MISRA	
19.	FAFO	1279-2010	THE ORIENTAL INSURANCE CO. LTD. LUCKNOW THRU MANAGER Vs RAJARAM S/O LATE RAM DULARE & ORS.	U.P.S. KUSHWAHA AKHILESH KUMAR SRIVASTAVA	K.C. NIGAM SHOBHIT NIGAM AKHTER ABBAS
20.	FAFO	1339-2010	RAM NARAIN S/O LATE FAKIRE LAL & ORS. Vs ORIENTAL INSURANCE COMPANY LIMITED THRU S.D.M.,LUCKNOW & ANR	AVNISH K. KUSHWAHA	I.M. PANDEY ANIL SRIVASTAVA S.P. VERMA AKHTER ABBAS
21.	FAFO	1489-2010	THE ORIENTAL INSURANCE CO. LTD. TP HUB,LUCKNOW THRU MANAGER Vs SMT. URMILA W/O LATE NISHANT SINGH & ORS.	U.P.S. KUSHWAHA	S.P. VERMA AKHTER ABBAS
22.	FAFO	79-2011	THE ORIENTAL INSURANCE COMP. THROUGH ITS MANAGER Vs SMT. NEETU SINGH AND ORS.	SHISHIR PRADHAN ASHOK KR. DUBEY	ASHOK KR. SINGH VINAY SRIVASTAVA
23.	FAFO	898-2011	THE ORIENTAL INSURANCE CO. LTD. THROUGH ITS BRANCH MANAGER Vs MANAOJ KUMAR JAISWAL & 2 ORS	ANIL SRIVASTAVA	SACHIN SRIVASTAVA
24.	FAFO	930-2011	THE ORIENTAL INSURANCE CO. LTD. ITS BRANCH MANAGER CIVIL Vs SMT. RAJ RANI @ RAM DEVI & 6 ORS.	ANIL SRIVASTAVA	
25.	FAFO	1014-2011	THE ORIENTAL INSURANCE CO. LTD.DIVISIONAL OFFICE THUR. THE Vs SMT. RUBEDA KHATOON & 6 ORS.	ANIL SRIVASTAVA	FAROOQ AYOOB S.SINGH
26.	FAFO	1086-2011	THE ORIENTAL INSURANCE CO. LTD. THRU. ITS MANAGER T.P. HUB Vs JAGROOP & ORS.	SHISHIR PRADHAN	
27.	FAFO	1090-2011	THE ORIENTAL INSURANCE CO. LTD. Vs U.P. S.R.T.C. THRU. ITS REIONAL MANAGER SAPRU MARG & ORS.	B.C. PANDEY ANAND MOHAN	VIDYA DHAR UPADHYAY ANIL KR. SRIVASTAVA ANCHAL MISHRA J.B. SINGH
28.	FAFO	1104-2011	THE ORIENTAL INSURANCE CO. LTD. Vs SHYAM LAL AGUPTA & ORS.	SHISHIR PRADHAN	
29.	FAFO	1135-2011	THE ORIENTAL INSURANCE CO. LTD. THRU. MANAGER T.P. HUB Vs RAM KHELAWAN & ORS	B.C. PANDEY	RAJESH SINGH SANDEEP KUMAR AGARWAL VISHAL TAHLANI
30.	FAFO	135-2012	THE ORIENTAL INSURANCE CO.LTD.THROUGH THE MANAGER Vs SMT. VIMLA DEVI AND 5 OTHERS	U.P.S.KUSHWAHA	SHAKEEL AHMAD ANSARI R.K. SHARMA
31.	FAFO	208-2012	GURMIT SINGH AND ORS. Vs VIKAS SONKAR AND ANOTHER	RAJESH TRIVEDI	AJAY KUMAR

32. FAFO	291-2012	THE ORIENTAL INSURANCE CO. LTD. THRU. ITS BRANCH MANAGER, Vs SMT. MANJU SINGH & ORS.	ANIL SRIVASTAVA	S.C. GULATI
33. FAFO	292-2012	THE ORIENTAL INSURANCE CO. LTD. THRU. ITS BRANCH MANAGER, Vs SMT. MANJU SINGH & ORS.	ANIL SRIVASTAVA	SHAKEEL AHMAD ANSARI
34. FAFO	323-2012	THE ORIENTAL INSURANCE CO. LTD. THRU. ITS BRANCH MANAGER. Vs RAM MURTI MISRA & ORS.	ANIL SRIVASTAVA RAJIV K.BAJPAI	SHAKEEL AHMAD ANSARI
35. FAFO	570-2012	THE ORIENTAL INSURANCE COMP. LTD. HAVING ITS REGISTERED HEAD Vs HANEEF @ MNNA KHAN AND ORS.	BHANU PRAKASH DUBEY	RAM ABHILASH MAURYA MANISH JAUHARI MOHIT JAUHARI MOHD.RAFI KHAN K MISHRA

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36.	FAFO	574-2012	THE ORIENTAL INSURANCE CO.LTD. THROUGH REGIONAL MANAGER Vs AYODHYA PRASAD MISHRA AND OTHERS	ANIL SRIVASTAVA	PRADEEP KUMAR SHUKLA
37.	FAFO	577-2012	THE ORIENTAL INSURANCE CO. LTD. THROUGH ITS MANAGER Vs SMT. DEEP MALA AND ORS.	VASHU DEO MISHRA	RAJENDRA JAISWAL
38.	FAFO	684-2012	THE ORIENTAL INSURANCE CO. LTD. T.P.HUB THROU ITS MANAGER Vs SMT. ZEENAT SUHAIL AND ORS.	VASHU DEO MISHRA	RAJESH SINGH
39.	FAFO	1129-2012	ORIENTAL INSURANCE COMPANY LTD. THROUGH ITS MANAGER Vs SMT. SHYAMA AND OTHERS	S.C.GULATI	
WITH CROBJ		04-2013			
40.	FAFO	546-2013	AWADESH KUMAR VERMA Vs MANISH KUMAR VERMA	SATYENDRA SRIVASTAVA	ANIL SRIVASTAVA AMITABH SRIVASTAVA
41.	FAFO	683-2013	THE ORIENTAL INSURANCE CO. LTD.THROU.ITS BRANCH MANAGER Vs SMT.MEENA DEVI AND ORS.	ANIL SRIVASTAVA	SANDEEP KR. PANDEY ASHOK KR. DUBEY
42.	FAFO	21-2014	THE ORIENTAL INSURANCE CO. LTD. THROU ITS DIV.MANAGER Vs SMT. SEEMA MAURYA AND ORS.	ANIL SRIVASTAVA	ANIL KUMAR TIWARI RAHUL SRIVASTAVA
43.	FAFO	256-2014	HARINAM SINGH AND ANOTHER Vs D.D.VADHWA AND ORS.	BALENDU SHEKHAR	LALIT MOHAN JOSHI GIRISH CHANDRA
UPADHYAYA					
44.	FAFO	261-2014	SMT. JASPREET KAUR & OTHERS Vs SANTOSH KUMAR CHAURASIA & OTHERS	UMESH KUMAR TIWARI KUNWAR RAVI PRAKASH	RAJEEV MISRA
45.	FAFO	358-2014	THE ORIENTAL INSURANCE CO. LTD., THRU. ITS MANAGER,LUCKNOW Vs SMT. JAHIDA & 6 OTHERS	B.C. PANDEY	ARJUN SINGH MANOJ KUMAR SINGH
46.	FAFO	386-2014	THE ORIENTAL INSURANCE CO.LTD. LKO.THROU THE MANAGER Vs DR. SHARAD KUMAR SINGH AND ORS.	U.P.S.KUSHWAHA	VYAS NARAYAN SHUKLA
47.	FAFO	501-2014	THE ORIENTAL INSURANCE COMPANY LTD. LKO.THROU ITS MANAGER Vs JAGDISH PRASAD ALIAS JAGDISH CHANDRA AND ORS.	TARUN KUMAR MISRA	
48.	FAFO	535-2014	THE ORIENTAL INSURANCE CO. LTD. THROU THE REGIONAL MANAGER Vs SMT. LALITA ALIAS SAROJNI AND ORS.	ANIL SRIVASTAVA	RAJESH KUMAR TRIVEDI
49.	FAFO	536-2014	THE ORIENTAL INSURANCE CO. LTD. THROU ITS BRANCH MANAGER Vs JAGDISH AND ORS.	ANIL SRIVASTAVA	
50.	FAFO	537-2014	THE ORIENTAL INSURANCE CO. LTD. THROU THE REGIONAL MANAGER Vs SMT. RACHNA DEVI AND ORS.	ANIL SRIVASTAVA	
51.	FAFO	563-2014	THE ORIENTAL INSURANCE CO. LTD.THROU THE REGIONAL MANAGER Vs JAI SINGH AND ANOTHER	ANIL SRIVASTAVA	

52. FAFO 579-2014	THE ORIENTAL INSURANCE CO. LTD. THROU. ITS REGIONAL MANAGER Vs	B.C.PANDEY	KARUNESH SINGH PAWAR
	SAROJINI AND ORS.		
53. FAFO 624-2014	THE ORIENTAL INSURANCE CO.LTD. LKO. THRU. REGIONAL MANAGER Vs	ANIL SRIVASTAVA	AMITABH SINGH
	SMT. HEMA GAUTAM & 5 OTHERS		BANWARI LAL
			SUNIL KUMAR JAISWAL
			SURESH CHANDRA SHUKLA
FIRST APPEAL FROM ORDER DEFECTIVE			
54. FAFOD 1172-2007	RISHI SHANKER DIXIT Vs SMT. VIJAYALAKSHMI AND 5 ORS.	KM. MADHURIMA BHARGAVA	ASHISH KUMAR
SRIVASTAVA		MADHULIKA YADAV	RAJEEV KUMAR SINHA
		MOHD.SHAKEEL	SURESH PANJWANI

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55. FAFOD 645-2008	ORIENTAL INSURANCE COMP.THROUGH SENIOR DIVISIONAL MANAGER Vs SMT. SHUSHILA DEVI AND 5 ORS.	ANIL SRIVASTAVA	RAM KEDAR DUBEY PRABHAKAR TIWARI
56. FAFOD 247-2010	SMT. KIRAN DEVI ALIAS MUNNI DEVI AND ORS. Vs THE BRANCH MANAGER ORIENTAL INSURANCE COMP. SITAPUR AND ORS.	T.P.SINGH DILIP KUMAR	RAJEEV MISHRA
57. FAFOD 453-2010	RAZIA BEGUM W/O WASEEM KHAN Vs THE ORIENTAL INSURANCE COMPANY LTD. THRU BRANCH MANAGER AMET	ADITYA K. SHUKLA	ASHOK MEHROTRA
58. FAFOD 757-2010	THE ORIENTAL INSURANCE COMP. LTD. THROUGH ITS MANAGER Vs M/S BAJAJ HINDUSTAN SUGAR MILL THROUGH ITS MANAGER AND ORS.	B.C.PANDEY	JAGDISH PR. MAURYA MANISH KUMAR
59. FAFOD 438-2011	THE ORIENTAL INSURANCE COMP.LTD. DIVISIONAL OFFICE -II, Vs TEJ BAHADUR AND ORS.	ANIL SRIVASTAVA	R.K.SRIVASTAVA SANDEEP SRIVASTAVA
60. FAFOD 1089-2011	THE ORIENTAL INSURANCE CO. LTD. Vs U.P. S.R.T.C. THRU. ITS REIONAL MANAGER SAPRU MARG & ORS.	B.C. PANDEY PRABHAKAR TEWARI	VIDYA DHAR UPADHYAY ANAND MOHAN ANIL KR. SRIVASTAVA ANCHAL MISHRA J.B. SINGH
61. FAFOD 1127-2012	ORIENTAL INSURANCE CO. LTD., THRU. REGIONAL MANAGER Vs SMT. SAIRA JAVED & OTHERS	ANIL SRIVASTAVA	RAJENDRA PRASAD VERMA QAZI SABIHUR RAHMAN RAJESH MISHRA MOHD ALI SHAH AKHILESH KUMAR
SRIVASTAVA 62. FAFOD 112-2013	THE ORIENTAL INSURANCE CO.LTD.THROU ITS BRANCH MANAGER & ANR Vs AJAI KUMAR PATHAK AND ORS.	ANIL SRIVASTAVA	RAJ KR. MISHRA M.WARIS FAROOQUI
63. FAFOD 113-2013	THE ORIENTAL INSURANCE CO.LTD.THROU ITS BRANCH MANAGER & ANR Vs MADHAV SHARAN MISHRA AND ORS.	ANIL SRIVASTAVA	RAJ KR. MISHRA M.WARIS FAROOQUI
64. FAFOD 360-2014	THE ORIENTAL INSURANCE CO.LTD. LUCKNOW THRU. ITS MANAGER Vs SMT. JASPREET KAUR & 4 OTHERS	U.P.S. KUSHWAHA	
65. FAFOD 597-2014	THE ORIENTAL INSURANCE CO. LTD.,LUCKNOW THRU. ITS MANAGER Vs MOHD. ANEES & 3 OTHERS	B.C. PANDEY	AKHTER ABBAS AKHTER ABBAS
66. FAFOD 630-2014	DR. SHARAD KUMAR SINGH AND ANOTHER Vs THE ORIENTAL INSURANCE COMPANY LTD.LKO.THRO.MANAGER & ORS.	V.N.SHUKLA SUYESH PRADHAN	

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CASES RELATING TO THE SERVICE MATTER

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SERVICE BENCH

1. SERB 1439-2008	AVADHESH KUMAR GUPTA S/O J.P. GUPTA Vs STATE OF U.P. THROUGH PRINCIPAL SECRETARY NAGAR VIKAS	VIVEK RAJ SINGH	C.S.C. KSHEMENDRA SHUKLA ASIT KUMAR CHATURVEDI C.S.C.
2. SERB 1762-2009	DHANI RAM VERMA S/O LATE B.L. VERMA Vs STATE OF U.P. THRU PRIN. SECY. AGRICULTURE & ORS.	GANGA SINGH SHAMSHER YADAV JAGRANA	C.S.C.
3. SERB 1511-2010	DR.SATISH KUMAR Vs STATE OF U.P. THROUGH ITS PRINCIPAL SECY. MEDICAL AND HEALTH	BHOJ RAJ SINGH  RUCHI RAM SINGH VIVEK KUMAR SINGH	C.S.C. DIPAK SETH

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Continued...

SERVICE SINGLE

4. SERS 1881-1989	HARISH CHANDRA AND OTHERS Vs DUGDH AYUKTA (MILK COMMISSIONER) U.P. LUCKNOW	J.K. SINHA M E KHAN A.K. MISHRA A.K. MITRA INDER PAL SINGH MAHESH CHANDRA TIWARI DR.S.N. PANDEY AJAI KUMAR SINGH POONAM SINHA M.A.SIDDIQUI SAPNA VERMA	R.K. NIGAM RANA MRITYUNJAY SINGH AMITABH KUMAR RAI
5. SERS 6784-2001	MS.SANGYA DWIVEDI Vs STATE OF U.P.THROUGH SECY.		C.S.C.
6. SERS 2959-2002	SMT.REETA SRIVASTAVA Vs STATE OF U.P.THROUGH ITS PRIN.SECY.SECRETARIAT ADMINSTRATIO	SATYA PRAKASH SOMNATH DINESH KUMAR	C.S.C.
7. SERS 1133-2006	BISHWAJIT BOSE Vs STATE OF U.P. THROUGH PRINCIPAL SECY. TOURISM LUCKNOW AND 2	SMT. BULBUL GODIYAL JITENDRA SINGH MANISH MATHUR	C.S.C SHIVAM SHARMA
8. SERS 157-2007	SURENDRA CHANDRA BHARTIYA & CO. THRU C.E.O. Vs C/M DISTRICT COOPERATIVE BANK LTD. & 3 ORS.	K.S. BAJPAI B.R. SINGH	A.R. KHAN C S C
9. SERS 1650-2012	LIYAKAT ALI [OBJECTION FILED] Vs STATE OF U.P. THROUGH SECY. OF REVENUE CIVIL SECTT. UP & ORS	JAI SINGH CHAUHAN	C.S.C.
10. SERS 5417-2014	GHR BHARAN PRASAD Vs STATE OF U.P. THROUGH SECY. REVENUE DEPTT. LKO. & ORS.	KRISHAN KUMAR VERMA	C.S.C.

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CASES RELATING TO THE BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. COURT NO. 21 AT : 10:30 a.m.  
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FIRST APPEAL FROM ORDER

1. FAFO 115-2009	SMT. SEETA DEVI Vs ABDUL QUADIR	PANKAJ PATHAK	DINESH KUMAR G.S.PANDEY ATISH KUMAR SINGH
2. FAFO 1364-2009	BABU LAL YADAV S/O RAJ NARAIN & ANR. Vs MOHD. ZUBAIR KHA S/O ABDUL BARI KHA & ORS.	M.P. YADAV BRIJESH YADAV 'VIJAY'	DINESH KUMAR MANOJ KUMAR DUBEY I.P. SINGH
3. FAFO 1123-2011	SHIV RAJ SINGH & ANR Vs ISHRAT KHAN & ORS	SANDEEP SRIVASTAVA	DINESH KUMAR
4. FAFO 1224-2011	BAJAJ ALLIANZ GENDRAL INSURANCE CO. LTD. Vs SMT. AKHTAR JAHAN	DINESH KUMAR	

5. FAFO 407-2012	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTED. G.E. PLAZA AIRPORT Vs	DINESH KUMAR	SATYA NARAYAN YADAV SANDEEP SRIVASTAVA
6. FAFO 653-2012	SMT. RAJ KUMAR & ORS. RAM LAKHAN GIRI AND ANOTHER Vs	PANKAJ PATHAK	
7. FAFO 724-2012	BAJAJ ALIANZ GENERAL INSURANCE CO. LTD.AND ANOTHER BAJAJ ALLIANZ GENERAL INSURANCE COMP LTD. THROU BRANCH OFFIC Vs	DINESH KUMAR MUKESH KUMAR SHARMA HARIKESH KUMAR SHARMA	DINESH KUMAR

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8. FAFO 915-2012	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.THR.ITS OFFICE I/C Vs PRADEEP KUMAR SINGH AND OTHERS	DINESH KUMAR	ANAND NARAYAN SINGH RAJIV K. BAJPAI JITENDRA BHADUR SINGH PRASHANSA SINGH DINESH CHANDRA
TRIPATHI			
9. FAFO 1053-2012	SMT. SARLA PANDEY AND ORS. Vs U.P.S.R.T.C. THROU ITS REGIONAL MANAGER FAIZABAD AND ORS.	SATYENDRA SRIVASTAVA	JITENDRA NARAIN MISHRA AKHILESH KR.
SRIVASTAVA			
10. FAFO 1065-2012	SMT. RANNO DEVI AND ORS. Vs ASHISH KHANNA AND ANOTHER	RAJENDRA JAISWAL	JITENDRA NARAIN MISHRA
FIRST APPEAL FROM ORDER DEFECTIVE			
11. FAFOD 728-2008	MUNNU SINGH Vs BAJAJ ALLIANZ GENERAL INSURANCE COMP. LTD. LKO.THROUGH ITS	K.K.SINGH	JITENDRA NARAIN MISHRA P.S. BAJPAI
12. FAFOD 1087-2009	SMT. KAMLA DEVI W/O LATE KAPIL DEV MISRA & ORS. Vs ASHOK KUMAR PANDEY S/O CHANDRA BALI PANDEY & ORS.	RUDRA MANI SHUKLA NARENDRA MISRA	M.C. SHUKLA DINESH KUMAR
13. FAFOD 380-2010	SMT. SUMAN SHUKLA AND ORS. (OBJECTION FILED) Vs BAJAJ ALLIANZ GENERAL INSURANCE COMP. LTD. AND ORS.	SHAILENDRA KUMAR SINGH RAJENDRA SINGH MANOJ KUMAR MISHRA AKHILESH KUMAR RAKESH KUMAR UPADHYAYA VED PRAKASH VERMA	DINESH KUMAR
14. FAFOD 110-2012	SURENDRA YADAV AND ANOTHER Vs BAJAJ ALLIANZ, GENERAL INSURANCE COMP.LTD.THR.ITS MANAGER		DINESH KUMAR
15. FAFOD 401-2012	SMT. SUSHILA YADAV & ANR. Vs UMESH KUMAR & ANR.	GHANSHYAM TRIAPATHI	DINESH KUMAR
16. FAFOD 898-2012	RESHMA BANO & OTHERS Vs AJAI BAJPAI & ANR.	RAJENDRA JAISWAL	AMERENDRA SINGH JITENDRA NARIAN MISHRA
17. FAFOD 30-2013	USHA DEVI AND ORS. Vs VISHUNU SHARMA AND ANOTHER	SATYA NARAYAN YADAV	DINESH KUMAR
18. FAFOD 90-2013	CHELA RAM CHAUDHARY AND ANOTHER Vs SMT. REENA AGRAWAL AND ORS.	PHOOL CHANDRA VERMA SHAILENDRA SINGH	AMIT KR. SINGH
BHADARIYA			
19. FAFOD 799-2013	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.LKO.THRO.MANAGER Vs SUNITA DEVI AND ORS.	JITENDRA NARAIN MISRA	MOHD. SAGEER SUMAN PRASAD

20. FAFOD 50-2014  
(GOVIND

BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.THROU OFFICER IN Vs DINESH KUMAR  
SATYA NARAYAN AND ORS.

SHAKEEL AHMAD ANSARI

GOVIND SINGH BOT

UBHAI KUMAR SINGH  
DURGA PRASAD SINGH

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 CASES RELATING TO THE UNITED INDIA INSURANCE CO. LTD. COURT NO. 22 AT : 10:30 a.m.  
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## FIRST APPEAL FROM ORDER

1. FAFO 21-1999	UNITED INSURANCE CO. LTD. Vs RAM LAL	S.PRADHAN SANDEEP SRIVASTAVA	SHEO PRAKASH SINGH AMITABH TRIPATHI S.S.L.SRIVASTAVA SHEO KUMAR SHARMA
2. FAFO 77-1999	SMT. BIMLA AND OTHERS Vs UNITED INDIA INSURANCE COMPANY LTD.	Y.KESARWANI T.J.S. MAKKAR ANAND MOHAN VINOD KUMAR ANIL KUMAR SRIVASTAVA	A.K.SRIVASTAVA
3. FAFO 99-1999	UNITED INDIA INSURANCE CO. LTD. Vs SMT.CHANDRAKALA KANDPAL AND OTHERS	C.B. SINGH SHIRSHIRPRADHAN G.P.TRIPATHI	S.PUNJWANI
4. FAFO 124-1999	SMT.ARCHANA 2 SHANTI KHANNA AND OTHERS Vs UNITED INDIA INSURANCE CO. LUCKNOW	SHISHIR PRADHAN PRITHVISH MISHRA	RAJENDRA JAISWAL AJAI VEER SINGH
5. FAFO 160-2000	ATUL KUMAR PANDEY & OTHERS Vs UNITED INDIA INSURANCE CO. LTD. BAHRAICH & OTHERS	SHISHIR PRADHAN MOHD. SABIR FAROOQUI	MOHSIN IQBAL
6. FAFO 273-2001	UNITED INDIA INSURANCE CO. Vs SIYA RAM AND OTHERS	SHISHIR PRADHAN	MOHSIN IQBAL S C GULATI
7. FAFO 434-2001	UNITED INDIA INSURANCE CO.LTD. Vs SMT. MAHRAJA AND OTHERS	SHISHIR PRADHAN	RAJESH KUAMR PATHAK R.C.PATHAK
8. FAFO 435-2001	UNITED INDIA INSURANCE CO.LTD. Vs RAM SARAN @ PULLAN AND OTHERS	SHISHIR PRADHAN	SANTOSH KUMAR PANDEY
9. FAFO 437-2001	UNITED INDIA INSURANCE CO. LTD. Vs SMT. MAHRAJA AND OTHERS	SHAILENDRA KUMAR SINGH	S.S.RAJAWAT D.K.MISHRA
10. FAFO 45-2004	UNITED INDIA INSURANCE CO. LTD. THRU SR.DIV. MANAGER Vs SMT. LALIMA GUPTA & 4 ORS.	M.S. KOTWAL	DIGVIJAI SINGH
11. FAFO 224-2004	UNITED INDIA INSURANCE CO. LTD. THRU DIVISIONAL OFFICE Vs MIZAN KHAN AND 3 ORS	ANAND MOHAN A.K.SRIVASTAVA	R.K. DWIVEDI KAUSHLENDRA TEWARI
12. FAFO 744-2004	UNITED INDIA INSURANCE COMPANY LTD. THRU S.D.M. Vs SMT. SHABIRA & 9 ORS.	SHAKEEL AHMAD ANSARI ANAND MOHAN	ANIL KUMAR SRIVASTAVA
13. FAFO 208-2005	SMT. SHANTI & 3 ORS. Vs ROOP CHAND & 2 ORS.		
14. FAFO 479-2005	UNITED INDIA INSURANE CO.LAKHIMPUR THRU BR.MANAGER Vs RISHI & 2 ORS.		
WITH FAFO 480-2005			
15. FAFO 541-2005	RAM PRAKASH Vs NEERAJ KUMAR & ANR.		

16. FAFO	637-2005	SMT. SHASTRI SINGH & 7 ORS. Vs UNITED INDIA INSURANCE COMPANY LTD. THRU DIV.MANAGER & 3 OR	UMAJEET GUPTA SHEIKH ABU HURAIRA SIDDIQ SHIV RAM SARAN PANDEY RAVINDRA PRATAP SINGH SURESH PUNJWANI ASHISH KUMAR SRIVASTAVA
17. FAFO	839-2005	UNITED INDIA INSURANCE CO. LTD. THRU MANAGER Vs MUSHTAQ AHMAD & 2 ORS.	T.J.S. MAKKAR LALJI PRASAD SHUKLA - II
18. FAFO	289-2006	UNITED INDIA INSURANCE COMPANY LTD. THRU DY.MANAGER Vs PRABHAT CHANDRA CHANDANI & ANR.	TARUN KUMAR MISHRA
19. FAFO	407-2006	UNITED INDIA INSURANCE CO. LTD. THRU NEERAJ SRIVASTAVA Vs VISHWANATH SINGH & 3 ORS.	T.J.S. MAKKAR
20. FAFO	509-2006	UNITED INDIA INSURANCE CO.LTD. SITAPUR Vs J.P.VERMA AND OTHERS	T.J.S. MAKKAR

RAJENDRA JAISWAL  
MANZAR ALI KHAN  
SHARAD KUMAR VAISH  
MANZAR ALI KHAN

ANISH SRIVASTAVA

D.K.SRIVASTAVA  
LALJI PRASAD SHUKLA -

AKHTER ABBAS

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21.	FAFO	564-2006	THE UNITED INDIA INSURANCE CO. LTD. TH.R.M. LUCKNOW Vs RAM CHANDRA AND OTHERS	R.C.SHARMA	SRI NARAYAN PANDEY
22.	FAFO	817-2006	SMT.KALAWATI AND OTHERS Vs MOHD. TARIK AND OTHERS	NEERAJ SAHU	NIRMAL SINGH YADAV TARUN KUMAR MISHRA SURENDRA PAL SINGH
23.	FAFO	847-2006	UNITED INDIA INSURANCE COMPANY LTD. THR.MANAGER TECHNICAL Vs SMT. SHASHI PRABHA AND OTHERS	JITENDRA NARAIN MISRA	J.K.SHUKLA
24.	FAFO	90-2007	UNITED INDIA INSURANCE COMPANY LTD.BRANCH OFFICE RENUKOOT Vs SMT.MEENU SINGH AND OTHERS	ANAND MOHAN ANIL KR. SRIVASTAVA	
25.	FAFO	217-2007	THE UNITED INDIA INSURANCE CO. LTD. LUCKNOW TH. MANAGER Vs RAMESH CHANDRA GUPTA AND OTHERS	U.P.S.KUSHWAHA	ADITYA TEWARI
26.	FAFO	298-2007	KARUNA SHANKAR MISHRA AND OTHERS Vs CINTO KE CHAKO AND ANOTHER	ADITYA TEWARI	U.P.S. KUSHWAHA UMESH KUMAR TEWARI NEERAJ TRIPATHI
27.	FAFO	81-2008	UNITED INDIA INSURANCE COMP. LTD. THROUGH ITS R.M. Vs VINOD KUMAR AND 2 ORS.	HARI PRAKASH SRIVASTAVA	LALJI PRASAD SHUKLA -
II					
28.	FAFO	110-2008	UNITED INDIA INSURANCE COMP.LTD. LKO.THROUGH ITS DEPUTY MANA Vs BINDRAWATI AND 3 ORS.	VED PRAKASH	
29.	FAFO	478-2008	UNITED INDIA INSURANCE COMPANY LIMITED Vs DEPAK RAM & 3 ORS.	HARI PRAKASH SRIVASTAVA	R.D.PATHAK KULDEEP SINGH ASHOK KUMAR
30.	FAFO	542-2008	UNITED INDIA INSURANCE CO. LTD. THROUGH BRANCH MANAGER Vs AJEET SINGH AND 2 ORS.	AANAND MOHAN ANIL KR. SRIVASTAVA	S.K. UPADHAYAYA
31.	FAFO	639-2008	UNITED INDIA INSURANCE CO.LTD. THROUGH ITS DY.MANAGER Vs SMT. NISHA SINGH AND 8 ORS.	SURESH PANJWANI	SHAILESH PATHAK
32.	FAFO	714-2008	UNITED INDIA INSURANCE COMP. LTD. THROUGH ITS MANAGER Vs SMT. LAXMI DEVI AND 4 ORS.	TARUN KUMAR MISRA	RAJESH TRIVEDI
33.	FAFO	717-2008	UNITED INDIA INSURANCE CO. LTD. THROUGH R.M. Vs SMT. RADHA DEVI AND 3 ORS.	SUMAIYA KIDWAI	
34.	FAFO	730-2009	NIKHIL KUMAR CHAUDHARI @ VICKY Vs PURAN SINGH	DILIP KUMAR VERMA	ANAND MOHAN PRAMOD SHANKER SHUKLA ANIL KR. SRIVASTAVA
35.	FAFO	1158-2010	ANAND KUMAR S/O BAHADUR SINGH Vs UNITED INDIA INSURANCE CO. LTD. THRU BRANCH MANAGER & ANR.	SHAKEEL AHMAD ANSARI SUMAYYA KIDWI	AVINISH KUMAR SAXENA
36.	FAFO	74-2011	UNITED INDIA INSURANCE COMPANY LTD. MUMBAI THRU UNITED INDIA Vs	AANAND MOHAN	

		HASEENA BANO W/O LATE RAJJAB ALI & ORS.	ANIL KR. SRIVASTAVA	RAKESH KUMAR UPADHYAY AVDHESH SHUKLA
37. FAFO	433-2011	UNITED INDIA INSURANCE COMP LTD. THROUGH DEPUTY MANAGER Vs SMT. RANJAN SINGH AND ORS.	AANAND MOHAN ANIL KR. SRIVASTAVA	M.S. KHAN
38. FAFO	561-2011	UNITED INDIA INSURANCE COMPANY LTD. THRU REGIONAL MANAGER Vs SMT. MAYA SRIVASTAVA W/O LATE RAKESH KUMAR SRIVASTAVA & ORS.	AANAND MOHAN ANIL KR. SRIVASTAVA	R.K. SRIVASTAVA
39. FAFO	604-2011	SMT. RANJAN SINGH AND ORS. Vs SHRI ABBU SAEED AND ANR.	BALENDU SHEKHAR ANIL KR. SRIVASTAVA	MOHD. SHAMSHAD KHAN MANISH KUMAR -II
40. FAFO	796-2011	UNITED INDIA INSURANCE COMPANY LTD. STATION ROAD PRESENTLY Vs LAXMI DEVI W/O LATE NIRAJ GUPTA	AANAND MOHAN ANIL KR. SRIVASTAVA	
41. FAFO	822-2011	UNITED INDIA INSURANCE CO. D.O. 13 IIND FLOOR 23 UNION Vs SUMAN DEVI W/O GOPAOL JI	SUMMAYA KIDWAI	ADITYA K. SHUKLA AKHTER ABBAS ASHUTOSH SINGH
42. FAFO	263-2012	UNITED INDIA INSURANCE CO. LTD. THRU. BRANCH MANAGER BRANCH Vs SMT. RAM DEVI & ORS.	AANAND MOHAN ANIL KR. SRIVASTAVA	
43. FAFO	850-2012	UNITED INDIA INSURANCE COMPANY THROUGH DIV.MANAGER Vs SMT.KANCHAN SINGH AND OTHERS	SUMAYYA KIDWAI	S.P. SINGH AMIT KUMAR SINGH

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44. FAFO	947-2012	UNITED INDIA INSURANCE CO. LTD., THRU. ITS DY. MANAGER Vs BANSHI LAL & ANR.	SHISHIR PRADHAN	
45. FAFO	1158-2012	UNITED INDIA INSURANCE COMP. LTD. LKO. THRU ITS R.M. Vs MOTOR ACCIDENT CLAIM TRIBUNAL/DISTRICT JUDGE BARABANKI & ORS	ANKIT SRIVASTAVA	DILIP KUMAR SINGH
CHAUHAN				DEVI BUX SINGH
CHAUHAN				UPENDRA KUMAR AWASTHI
46. FAFO	125-2013	ANSAR ALI Vs SMT. SUGRA BEGUM AND ORS.	G.S.L.VARMA BHOLA SINGH PATEL	ARJUN SINGH SOMVANSHI ANIL KR. SRIVASTAVA VINOD KR. SINGH
47. FAFO	223-2013	UNITED INDIA INSURANCE COMPANY LTD. THRO. BRANCH MANAGER Vs KM. RESHMA AND OTHERS	SUMAYYA KIDWAI RAJENDRA JAISWAL	ANIL KR. SRIVASTAVA
48. FAFO	228-2013	UNITED INDIA INSURANCE COMPANY LTD. THROUGH BRANCH MANAGER Vs SMT. MAHROZ ZAHAN AND OTHERS	SUMAYYA KIDWAI RAJENDRA JAISWAL	ANIL KR. SRIVASTAVA
49. FAFO	231-2013	UNITED INDIA INSURANCE COMPANY LTD. Vs SMT. SUMAN AND OTHERS	SUMAYYA KIDWAI	MANEESH NIGAM ANIL KR. SRIVASTAVA
50. FAFO	408-2013	UNITED INDIA INSURANCE COMPANY LTD. ALIGANJ LKO. THRO. ITS R.M. Vs MOTOR ACCIDENT CLAIM TRIBUNAL/ SPECIAL JUDGE (EC ACT) & ORS.	ANKIT SRIVASTAVA	K.C. NIGAM SOBHIT NIGAM ANIL KR. SRIVASTAVA RAJESH KUMAR
51. FAFO	502-2013	UNITED INDIA INSURANCE COMPANY LTD. THRO. BRANCH MANAGER Vs UDAI PRATAP SINGH AND ORS.	ANIL KUMAR SRIVASTAVA	RAKESH PRATAP SINGH NAND KISHORE SINGH PRABHAKAR TRIVEDI
52. FAFO	518-2013	UNITED INDIA INSURANCE COMPANY LTD. THROUGH BRANCH MANAGER Vs SMT. RAJ RANI AND ORS.	SUMAYYA KIDWAI	
53. FAFO	603-2013	UNITED INDIA INSURANCE COMP. LTD. THRO ITS R.M. LKO. Vs RAHIM BUX AND ANOTHER	HARI PRAKASH SRIVASTAVA RAJESH KUMAR TRIVEDI	
54. FAFO	755-2013	BRANCH MANAGER UNITED INDIA INSURANCE COMPANY LTD. THRO. Vs SMT. BHANUMATI AND 4 ORS.	ANIL KUMAR SRIVASTAVA	NISHANT SHUKLA PRADEEP KR. SINGH
55. FAFO	1163-2013	PREMLATA PANDEY AND ORS. Vs UNITED INDIA INSURANCE COMP. LTD. THRO. BRANCH MANAGER & ORS.	RAJESH PANDEY	ANKIT SRIVASTAVA MUKESH SINGH SHISHIR PRADHAN
56. FAFO	337-2014	UNITED INDIA INSURANCE COMPANY LTD. THRO. ITS REGIONAL MANAGE Vs SMT. NEELAM AND ORS.	HARI PRAKASH SRIVASTAVA	VIDYA DHAR UPADHYAY
57. FAFO	384-2014	UNITED INDIA INSURANCE COMPANY LTD. LUCKNOW THRO. ITS MANAGER Vs	TARUN KUMAR MISRA	

SMT. USHA SINGH AND ORS.

SUNIL KUMAR SINGH  
RAJENDRA JAISWAL

58. FAFO 654-2014

UNITED INDIA INSURANCE COMPANY LTD.THROU MANAGER Vs  
KM. RUBI AND ORS.

ANCHAL MISHRA

59. FAFO 764-2014

UNITED INDIA INSURANCE COMPANY LTD.THROUGH MANAGER Vs  
SMT. LAJJAWATI AND ORS.

ANCHAL MISHRA

FIRST APPEAL FROM ORDER DEFECTIVE

60. FAFOD 850-2007

UNITED INDIA INSURANCE COMP. LTD. THROUGH ITS DEPUTY MANAGER Vs TARUN KUMAR MISRA  
JAMEEL AHMAD KHAN AND ORS.

B.L.MISHRA  
AMRENDRA SINGH

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Continued...

61. FAFOD 146-2008	JENARENDRA KUMAR JAIN Vs SMT. KRISHNAWATI AND 4 ORS.	SUJEET KUMAR SRIVASTAVA R.P.SINGH J.N.MISHRA	SURESH PANJWANI
62. FAFOD 1131-2008	JITENDRA SINGH Vs AMAR BAHADUR SINGH		TARUN KUMAR MISHRA P.K.SHUKLA
63. FAFOD 26-2009	ANIL KUMAR SRIVASTAVA Vs SHAILENDRA SRIVASTAVA	SAURABH KUMAR SRIVASTAVA SANJAY PANDEY	TARUN KUMAR MISHRA RAJEEV MISHRA
64. FAFOD 356-2009	RAM AVTAR Vs VIJAY KUMAR VERMA	RAJENDRA PRASAD VERMA	TUNG NATH TIWARI J.N.MISHRA
65. FAFOD 83-2013	RAM LAKHAN YADAV Vs MANAGER UNITED INDIA INSURANCE COMPANY LTD.GONDA & ORS.	SANTOSH KUMAR SRIVASTAVA BRIJESH KUMAR YADAV	ANKIT SRIVASTAVA BRIJESH YADAV 'VIJAY'
66. FAFOD 230-2013	BRANCH MANAGER, UNITED INDIA INSURANCE COMPANY LTD. Vs AFSARI AND OTHERS	ANIL KUMAR SRIVASTAVA	M.P.YADAV MADAN MOHAN PANDEY
67. FAFOD 577-2013	UDAI PRATAP SINGH Vs THE NATIONAL INSURANCE CO. LTD.THRO.ITS BRANCH MANAGER & ORS	RAKESH PRATAP SINGH	ANIL KR. SRIVASTAVA PRABHAKAR TRIVEDI
68. FAFOD 967-2013	SMT. BHANUMATI & 3 OTHERS Vs UNITED INDIA INSURANCE CO. LTD.,THRU. BRANCH MANAGER & ANR.	NISHANT SHUKLA	ANIL KUMAR SRIVASTAVA PRADEEP KUMAR SINGH SUDHIR KUMAR SINGH
69. FAFOD 1001-2013	SMT. ROOPA DEVI AND OTHERS Vs HARENDRA SINGH AND ANOTHER	SURESH KUMAR YADAV	ANCHAL MISHRA
70. FAFOD 390-2014	UNITED INDIA INSURANCE CO. LTD.,LUCKNOW THRU. ITS MANAGER Vs SMT. MANGALA & 10 OTHERS	VAIBHAV RAJ	

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CASES RELATING TO STATE BANK OF INDIA  
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COURT NO. 22

AT : 10:30 a.m.

FIRST APPEAL FROM ORDER

1. FAFO 216-1998 TAMBARESHWAR PRASAD Vs STATE BANK OF INDIA AND OTHERS.

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CASES RELATING TO THE NATIONAL INSURANCE COMPANY LTD.  
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COURT NO. 23

AT : 10:30 a.m.

FIRST APPEAL FROM ORDER

1. FAFO 541-2000 NATIONAL INSURANCE CO. LTD. Vs SMT. USHA & OTHERS

ALKA VERMA

R.K.S.CHAUHAN

2. FAFO 882-2006 THE NATIONAL INSURANCE CO LIMITED THR.DIV. MANAGER Vs

ALKA VERMA

GHAUS BEG

RAJESH KR.SINGH

SMT.SONU DEVI AND 4 OTHERS

A.K.GUPTA  
G.S.GANDHI

3. FAFO 876-2007	NATIONAL INSURANCE COMP. LTD. THROUGH MANAGER Vs SMT. POORNI KALA AND 3 ORS.	PRABHAKER TRIVEDI
4. FAFO 1206-2007	NATIONAL INSURANCE CO.LTD THROUGH ITS ADMINISTRATIVE OFFICER Vs SMT. RAVINDER KAUR SETHI AND ORS.	O.P.SRIVASTAVA
5. FAFO 87-2008	NATIONAL INSURANCE COMP. LTD. THROUGH ITS R.M. Vs SMT. PUSHPA SRIVASTAVA AND 3 ORS.	MR. ASHISH KR. SRIVASTAVA
6. FAFO 89-2008	SMT. KAUSAR ALAM AND 2 ORS. Vs NATIONAL INSURANCE CO.GORAKHPUR THROUGH BRANCH MANAGER AND	SHAKEEL AHMAD ANSARI

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Continued...



7.	FAFO	158-2008	NATIONAL INSURANCE COMP. LTD. THROUGH ITS ADMINISTRATIVE Vs VINEET KUMAR DIXIT AND 2 ORS.	O.P.SRIVASTAVA	CHANDRIKA PRASAD
PANDEY					
8.	FAFO	240-2008	NATIONAL INSURANCE COMP.LTD. THROUGH ITS R.M Vs SMT. RAJ RANI AND 4 ORS.	MR. ASHISH KR. SRIVASTAVA	RAM KEDAR DUBEY PANKAJ PATHAK ASHISH SHARMA
9.	FAFO	280-2008	NATIONAL INSURANCE COMP. LTD.THROUGH ITS R.M. Vs SMT. SHIV KUMARI AND 7 ORS.	ALKA VERMA	DHIVENDRA SINGH GOPESH TRIPATHI
10.	FAFO	607-2009	THE NATIONAL INSURANCE COMPANY LTD. THROUGH ITS REGISTERED Vs VINOD UPADHYAYA	SURENDRA PAL SINGH	DEV KUMAR TRIPATHI
11.	FAFO	626-2009	THE NATIONAL INSURANCE CO. LTD. THROUGH ITS BRANCH MANAGER Vs KAMAL KUMAR AGARWAL	ANIL SRIVASTAVA	N.C.UPADHYAYA L.P.SHUKLA-II
12.	FAFO	640-2009	THE NATIONAL INSURANCE CO. LTD. THROUGH THE MANAGER Vs SMT. RAMAWATI	U.P.S.KUSHWAHA	UPENDRA NATH MISRA ABDUL MAJID
13.	FAFO	952-2009	NATIONAL INSURANCE COMPANY LIMITED Vs SMT.SAROJ TIWARI AND OTHERS	VAIBHAV RAJ	RAJ KUMAR MISHRA BRIJESH CHANDRA PANDEY O.P.AGARWAL RAJAN ROY AJIT SRIVASTAVA SUBODH KUMAR VERMA
14.	FAFO	27-2010	NATIONAL INSURANCE COMP. LTD. THROUGH ITS MANAGER LKO Vs YAGYESH KUMAR SINGH AND ORS.	AJEET SRIVASTAVA	ASHISH KR. SRIVASTAVA
15.	FAFO	639-2010	SMT. NEERAJ SINGH AND ORS. Vs AVINASH BAHADUR SINGH AND ORS.	VIDYA DHAR UPADHYAY	ANIL KR. SRIVASTAVA ANCHAL MISHRA
16.	FAFO	798-2010	NATIONAL INSURANCE COMPANY LTD.,LUCKNOW THRU REG. MANAGER Vs SMT. NEERAJ SINGH W/O LATE AVDHESH KUMAR SINGH & ORS.	ASHISH KUMAR SRIVASTAVA ANAND MOHAN	AKHTER ABBAS AJAY KR. SINGH VATS
17.	FAFO	387-2011	THE NATIONAL INSURANCE COMP. THROUGH ITS R.M. LKO. Vs SMT. SHANTI DEVI AND ORS.	R.C.SHARMA	M.L.YADAV
WITH	FAFO	396-2011			
18.	FAFO	466-2011	NATIONAL INSURANCE COMP. LTD. THROUGH ITS ASTT. MANAGER Vs SMT. SANGEETA SINGH AND ORS.	S.C.GULATI POOJA ARORA	
19.	FAFO	747-2011	NATIONAL INSURANCE CO. LTD. REGIONAL OFFICE LUCKNOW THRO. Vs SARTAJ ALI S/O ASHFAQ ALI & 2 OTHERS	O.P. SRIVASTAVA	
20.	FAFO	912-2011	RAMESH CHANDRA YADAV AND ANOTHER Vs SATENDRA TYAGI AND ORS .	VIVEK KUMAR RAI RAMANJEET SINGH JOHAR ANAND MOHAN ASHISH KR. SRIVASTAVA SUBHASH VIDYARTHI	

WITH FAFO 914-2011			
21. FAFO 914-2011	THE NATIONAL INSURANCE CO. LTD. REGIONAL OFFICE JEEVAN Vs RAMESH CHANDRA YADAV & 3 ORS.	U.P.S. KUSHWAHA ALOK KR. SINGH ANAND MOHAN	SUBHASH VIDYARTHI
WITH FAFO 912-2011			
22. FAFO 1196-2011	NATIONAL INSURANCE CO. LTD. HAVING ITS REGISTERED OFFICE AT Vs MOHAMMAD NASSEM & ANR	SURENDRA PAL SINGH	SHOBHA RAM PANDEY C.P. PANDEY SATYA NARAIN YADAV FAISAL AHMAD KHAN
23. FAFO 1197-2011	NATIONAL INSURANCE CO. LTD. THRU. ITS REGIONAL MANAGER . Vs BHARAT RAM VERMA & ORS.	RAVINDRA PRATAP SINGH	MUKESH SINGH SATYENDRA KUMAR

SRIVASTAV

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24.	FAFO	1246-2011	THE NATIONAL INSURANCE CO. LTD. REGIONAL OFFICE JEEVAN Vs SMT. RESHMA & ORS.	U.P.S. KUSHWAHA	RAJ KUMAR VERMA RAJENDRA JAISWAL
25.	FAFO	79-2012	NATIONAL INSURANCE COMP. LTD. LKO.THROU ITS R.M. Vs SMT. ZINNATUL NISHA AND ORS.	DEEPAK KUMAR AGARWAL	
26.	FAFO	80-2012	NATIONAL INSURANCE COMP. LTD. LKO.THROU. ITS R.M. Vs SULEMAN AND ORS.	DEEPAK KUMAR AGARWAL	ABHISHEK SINGH
27.	FAFO	377-2012	THE NATIONAL INSURANCE CO. LTD. REGIONAL OFFICE JEEVAN Vs SMT. SHAMA PARVEEN & ORS.	U.P.S. KUSHWAHA ANAND MOHAN	SHIV SHANKER LAL
AWASTHI					
28.	FAFO	592-2012	NATIONAL INSURANCE COMP LTD. LKO.THROU ITS MANAGER Vs SANTOSH KUMAR AND ORS.	TARUN KUMAR MISRA	ANIL KR. SRIVASTAVA ANCHAL MISHRA
29.	FAFO	744-2012	NATIONAL INSURANCE CO. LTD. THRU. ITS ASSISTANT MANAGER Vs SMT. MADHURI & ORS.	S.C. GULATI	UTTAM KR. GOND RAVI PRAKASH YADAV
30.	FAFO	763-2012	NATIONAL INSURANCE CO. LTD.,THRU. ITS REGIONAL MANAGER Vs SONE LAL VERMA & ANR.	O.P. SRIVASTAVA	RAJESH TRIVEDI
31.	FAFO	787-2012	NATIONAL INSURANCE CO. LTD. REGIONAL OFFICE JEEWAN BHAWAN Vs RAJESH KUMAR & ORS.	TARUN KUMAR MISRA	RAJESH TRIVEDI
32.	FAFO	823-2012	NATIONAL INSURANCE CO. LTD. THRU. ITS REGIONAL OFFICE 43 Vs SMT. KAMLA TOMAR & ORS.	DEEPAK KUMAR AGARWAL	DILEEP SINGH
33.	FAFO	916-2012	THE NATIONAL INSURANCE CO.LTD.THR.REGIONAL MANAGER Vs SRI CHHATRAPAL MAURYA AND OTHERS	SATYAJIT BANERJI	MAHENDRA KUMAR MISHRA
34.	FAFO	924-2012	NATIONAL INSURANCE COMP LTD. THRO. ITS REGIONAL MANAGER Vs JYOTI VERMA AND ORS.	ALKA VERMA	VISHAL TAHLANI
35.	FAFO	1000-2012	NATIONAL INSURANCE COMPANY LTD. THR.ITS REGIONAL OFFICE,LKO. Vs SMT. LEELA PANDEY AND OTHERS	SURENDRA PAL SINGH D.N. PANDEY	
WITH	FAFO	1062-2012	SMT. LEELA PANDEY AND ANOTHER Vs NATIONAL INSURANCE COMP THRU ITS BRANCH MANAGER LKO.& ORS.	D.N.PANDEY	SURENDRA PAL SINGH
36.	FAFO	1062-2012	SMT. LEELA PANDEY AND ANOTHER Vs NATIONAL INSURANCE COMP THRU ITS BRANCH MANAGER LKO.& ORS.	D.N.PANDEY	SURENDRA PAL SINGH
WITH	FAFO	1000-2012			
37.	FAFO	1150-2012	NATIONAL INSURANCE CO. LTD.,LUCKNOW THRU. REGIONAL MANAGER Vs SMT. RAM DEVI & OTHERS	DEEPAK KUMAR AGARWAL	AJAY KR. JAISWAL
38.	FAFO	45-2013	THE NATIONAL INSURANCE COMP. LTD. THROU REGIONAL MANAGER Vs SMT. RANGAWA AND ORS.	S.BANERJI	SURESH CHANDRA AMRENDRA SINGH
39.	FAFO	77-2013	THE NATIONAL INSURANCE CO.LTD.THROUGH ITS BRANCH MANAGER Vs	ANIL SRIVASTAVA	

		SMAMBU NATH YADAV AND OTHERS			SANDEEP SRIVASTAVA RAMESH SRIVASTAVA
40.	FAFO	357-2013	NATIONAL INSURANCE COMP. LTD. LKO.THROU ITS MANAGER Vs GOVIND NARAYAN YADAV AND ANOTHER	TARUN KUMAR MISHRA	
41.	FAFO	395-2013	NATIONAL INSURANCE COMPANY LTD. LKO.THROU REGIONAL MANAGER Vs DIVYANSH AND ANOTHER	VAIBHAV RAJ	VIDYA KANT SHARMA HARI SHANKER MAURYA DINESH KUMAR
42.	FAFO	396-2013	NATIONAL INSURANCE COMPANY LTD. LKO.THROU REGIONAL MANAGER Vs SUMAN DEVI AND ANOTHER	VAIBHAV RAJ	
43.	FAFO	628-2013	NATIONAL INSURANCE COMPANY LTD.THROUGH ITS REGIONAL MANAGER Vs SMT. RAISHA & OTHERS	AJEET SRIVASTAVA	FAROOQAHMAD

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44.	FAFO	662-2013	NATIONAL INSURANCE CO. LTD.THROU ITS REGIONAL MANAGER Vs SMT.PHOOLMATI AND ORS.	RAVINDRA PRATAP SINGH	RAJESH TRIVEDI
45.	FAFO	675-2013	THE NATIONAL INSURANCE CO. LTD.,LKO.THROU. DIVISIONAL MANAGER Vs BAJRANGI YADAV & 3 OTHERS	ANIL SRIVASTAVA	
46.	FAFO	698-2013	NATIONAL INSURANCE COMP. LTD. THROU ITS REGIONAL MANAGER Vs WAHID AHMAD AND ANOTHER	HARI PRAKASH SRIVASTAVA	VISHAMBHAR SINGH SURENDRA SINGH CHAUHAN ALOK SINGH CHAUHAN
47.	FAFO	874-2013	NATIONAL INSURANCE COMPANY LTD.THROU.ITS MANAGER/ASTT.MANAGER Vs SRIRAM AND ORS.	S.C.GULATI	
48.	FAFO	1084-2013	NATIONAL INSURANCE CO. LTD.,LUCKNOW THRU. REGIONAL MANAGER Vs GORAKHNATH PAWAR & OTHERS	DEEPAK KUMAR AGARWAL	
49.	FAFO	1136-2013	NATIONAL INSURANCE COMPANY LTD. THROU MANAGER Vs NAZMA BANO AND ORS.	PRABHAKAR TRIVEDI	
50.	FAFO	147-2014	THE NATIONAL INSURANCE CO.LTD.,FAIZABAD THRU. ITS MANAGER Vs PREMCHANDRA & 7 OTHERS	WAQUAR HASHIM	SHAKEEL AHMAD ANSARI MOHD. SAGEER
51.	FAFO	271-2014	SMT. SHOBHA PANDEY AND ANOTHER Vs DILEEP KUMAR VERMA AND ANOTHER	BALENDU SHEKHAR PRAKASH CHANDRA	
52.	FAFO	359-2014	NATIONAL INSURANCE CO. LTD., LUCKNOW THRU. ITS MANAGER Vs SMT. PREMA DEVI & 7 OTHERS	TARUN KUMAR MISRA	SHIV NATH TILHARI RAJESH KUMAR SHARMA
53.	FAFO	379-2014	NATIONAL INSURANCE CO. LTD.,LUCKNOW THRU. REGIONAL MANAGER Vs MANOHAR LAL & 3 OTHERS	DEEPAK KUMAR AGARWAL	ANIL KUMAR SINGH
54.	FAFO	410-2014	NATIONAL INSURANCE CO. LTD.THROU.ITS REGIONAL MANAGER Vs SMT. SUNEETA AND ORS.	RAVINDRA PRATAP SINGH	MOHD. SAGEER SHAKEEL AHMAD ANSARI
55.	FAFO	420-2014	THE NATIONAL INSURANCE COMPANY LTD.THROU REGIONAL MANAGER Vs BHEEKHAM AND ORS.	S. BANERJI	ANURAG NARIAN
	SRIVASTAVA WITH FAFO	419-2014			
56.	FAFO	462-2014	THE NATIONAL INSURANCE COMPANY LTD.THROU REGIONAL MANAGER Vs SMT. SUMAN AND ORS.	S. BANERJI	DILEEP KUMAR SINGH
	CHAUHA				
57.	FAFO	494-2014	THE NATIONAL INSURANCE CO.LTD.THROU ITS REGIONAL MANAGER Vs SMT. RUCHI SINGH AND ORS.	R.C.SHARMA	AKHTER ABBAS
58.	FAFO	532-2014	NATIONAL INSURANCE COMPANY LTD.THROU THE MANAGER Vs SMT. SANGEETA AND ORS.	PRABHAKAR TRIVEDI	PRAMOD KUMAR PANDEY UMESH CHANDRA
	SRIVASTAVA				
59.	FAFO	545-2014	NATIONAL INSURANCE COMPANY LTD. LKO.THROU ITS MANAGER Vs	TARUN KUMAR MISHRA	



FIRST APPEAL FROM ORDER DEFECTIVE

66. FAFOD 823-2007	NATIONAL INSURANCE COMPANY LTD. THR.D.G.M Vs RAM PRATAP JAISWAL ASHUTOSH K SINGH		LALJI PRASAD SHUKLA -
II			
67. FAFOD 303-2008	NATIONAL INSURANCE COMP. THROUGH ITS BRANCH MANAGER Vs RAM KARAN AND 2 ORS.	AJEET SRIVASTAVA	NARENDRA MISHRA
68. FAFOD 1165-2008	SMT. SANTOSHI Vs NEHRU LAL	SHIKHAR ANAND AMITA ANAND	SURESH CHANDRA SHUKLA S.K.JAISWAL O.P.SRIVASTAVA
69. FAFOD 410-2010	THE NATIONAL INSURANCE CO. LTD. THROUGH ITS DIVISIONAL Vs SMT. NAFISH FATIMA AND ORS.	ANIL SRIVASTAVA	RAJESH TRIVEDI
70. FAFOD 396-2011	THE NATIONAL INSURANCE COMP. LTD. THROUGH ITS REGIONAL Vs SMT. SAVITRI AND ORS.	R.C.SHARMA	
71. FAFOD 82-2012	NATIONAL INSURANCE CO. LTD. LUCKNOW THRU. REGIONAL MANAGER Vs SMT. RESHMA KHATOON & ANR.	DEEPAK KUMAR AGARWAL	ABHISHEK SINGH
72. FAFOD 306-2012	THE NATIONAL INSURANCE CO. LTD. THRU. REGIONAL MANAGER REGIO Vs SMT. USHA DEVI & ANR.	S. BANERJI	SACHIN SRIVASTAVA
73. FAFOD 414-2012	NATIONAL INSURANCE CO. LTD. IVTH FLOOR. JEEVAN BHAWAN PHASE Vs SMT. LEELAWATI & ORS.	VAIBHAV RAJ	N.P. MISHRA RAJESH KUMAR TRIVEDI K.C. NIGAM SHOBHIT NIGAM VIKRAM SONI
74. FAFOD 802-2012	NATIONAL INSURANCE CO. LTD. THRU. ITS REGIONAL MANAGER Vs SIYA RAM & ORS.	ALKA VERMA	
75. FAFOD 882-2013	KAMLA DEVI & OTHERS Vs JITENDRA SINGH & ANOTHER	SATYA NARAIN YADAV	OM PRAKASH SRIVASTAVA
76. FAFOD 1148-2013	NATIONAL INSURANCE CO.LTD. THROUGH ITS REGIONAL MANAGER Vs SMT. SURSATI AND ORS.	RAVINDRA PRATAP SINGH	
77. FAFOD 262-2014	SMT. SANJU JHA & OTHERS Vs SATNAM SINGH & ANOTHER	BALENDU SHEKHAR PRAKASH CHANDRA	SURENDRA PAL SINGH

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